

It is for information that as per orders passed by Hon'ble Mr. Justice Satish Kumar Mittal, Special Lok Adalat would be held in **Lok Adalat Room No. 2 (in front of Mediation Centre)** on **30.05.2012** between **3 P.M. to 5 P.M.** for the reconstruction of the cases burnt in fire incident occurred on 30.01.2011. The office has photocopied and prepared the paper books from the salvaged record of partially burnt cases mentioned in the list attached herewith.

SR. NO	CASE TYPE	CASE NO / YEAR	PARTY NAME	ADVOCATE NAME
1	FAO	4241/2005	NARDEEP SINGH VS JARNAIL SINGH AND ORS	ARUN BANSAL
2	FAO	4236/2005	PREM PAL VS JAIBIR	ASHWANI ARORA
3	FAO	4981/2005	PEPSU ROAD TRANSPORT CORPORATION AND ORS V/S GAGANDEEP KAUR AND ANR.	S.P. GARG
4	FAO	5427/2005	DOLLAR BANSAL V/S GURSEWAAK SINGH & ORS	ASHOK JINDAL
5	FAO	4509/2005	SUMAN DEVI & ORS V/S SATBIR & ORS	SN YADAV
6	FAO	4548/2005	PAWAN KUMAR V/S SURJIT KAUR & ORS	AASHISH CHOPRA
7	FAO	1157/2006	SONA DEVI V/S JAI SINGH AND ORS.	RS MAMLI
8	FAO	2068/2006	SALOCHANA DEVI AND ORS. V/S MOHINDER SINGH AND ORS.	SS VIRK
9	FAO	2161/2006	TEJ PAL AND ORS V/S MOHINDER SINGH AND ORS	BHAG SINGH
10	FAO	1078/2006	BALBIR SINGH V/S HOSHIAR KAUR AND ORS.	PUNEET JINDIA
11	FAO	640/2006	POONAM AND ORS. V/S PRITPAL SINGH AND ORS.	NK MANCHANDA
12	FAO	2682/2006	BEN PARSHAD V/S VIJAY KUMAR AND OTHERS	S K JAIN
13	FAO	3999/2006	GURDEV KAUR V/S AMRIK SINGH AND ORS.	JAIDEEP VERMA
14	FAO	3145/2006	NISHA SINGLA AND ANR. V/S BUTA SINGH AND ORS.	ANIL K. CHAUDHARY.
15	FAO	3118/2006	POONAM AND ORS. V/S MAHABIR SINGH AND ANR.	KDS HOODA
16	FAO	4461/2007	RAM NATH V/S VEENA AND ORS.	VIJAY KUMAR JINDAL
17	FAO	638/2007	RINKU KUMAR V/S SUSHIL NARESH KUMAR AND ORS.	SANGHI

18	FAO	3458/2008	SHANTI DEVI V/S U.O.I. & ORS	VIVEK SURI
19	FAO	832/2007	SHANTI DEVI V/S DES RAJ ETC.	MK SINCLA
20	FAO	2824/2008	NARESH RANI ALIAS RANI V/S RAJESH AND ORS.	RAJESH MALIK
21	FAO	1649/2007	RAM MURTI AND ORS. V/S DHAN SINGH AND ORS.	SURENDER DHULL
22	FAO	1659/2002	MALVIKA @ RAJNI AND ORS V/S HARCHET SINGH AND ANR	ASHOK JINDAL
23	FAO	4032/2003	VED PARKASH V/S SATYA NARAIN SHARMA AND ORS	KULVIR NARWAL
24	FAO	2854/2008	PARVESH YADAV V/S ROHTASH AND ORS.	P R YADAV,
25	FAO	5157/2006	PARMINDER KAUR AND OTHERS V/S AVTAR SINGHV K KATARIA AND OTHERS	
26	FAO	657/2008	SMT SITA RANI KALRA AND OTHERS VS HARMINDER SINGH AND ANOTHERS	JAGDISH MANCHANDA
27	FAO	684/2008	POONAM CHAUHAN VS HARMESH KUMAR & ORS	KAMAL SEHGAL
28	FAO	4852/2007	SURINDER KAUR AND OTHERS VS VARINDER SINGH AND OTHERS	SHAM LAL BHALLA
29	FAO	4727/2007	SURESH DEVI VS RITESH KUMAR JHA AND OTHERS	RAKESH LATHWAL
30	FAO	3407/2007	KANTA DEVI AND OTHERS VS DALIP SINGH AND OTHERS	SANDEEP KOTLA
31	FAO	3704/2007	NARINDER KAUR AND ANOTHER VS ANIL ARORAD.S. PHERUMAN AND ORS	
32	FAO	4283/2007	YOGESH VOHRA VS SURJIT SINGH AND ANOTHER	SURMUKH SINGH
33	FAO	4272/2007	SUKHWINDER SINGH AND OTHERS VS GURMEET SINGH AND OTHERS	R.S. MAMLI
34	FAO	3504/2007	PARGAT SINGH AND ANOTHER VS RANJIT SINGH AND OTHERS	DILRAJ BRAR
35	FAO	3505/2007	GIRDWARI DEVI AND ORS VS PHOOL SINGH & ORS	KULWANT SINGH DHANORA
36	FAO	3756/2007	RAJBIR VS RAJWANT SINGH AND OTHERS	AJIT SIHAG
37	FAO	2028/2007	SUNITA DEVI AND OTHERS VS RAM NIWAS	SANDEEP SHARMA
38	FAO	2029/2007	PINKI MINOR D/OF VIJAY KUMAR VS RAM NIWAS	SANDEEP SHARMA
39	FAO	2774/2004	KRISHAN KUMAR VS RAJESH KUMAR AND ORS	PARMINDER SINGH
40	FAO	2675/2004	ISHAM SINGH VS MUKESH KUMAR AND ANR	AJIT ATRI

41	FAO	4882/2005	NIAC LTD VS VIDYA DEVI AND ORS	PAUL S.SAINI
42	FAO	4868/2005	DARSHAN GARG VS UOI	RAJIV KUMAR SAINI
43	FAO	4013/2005	RANJIT SINGH VS JOGINDER SINGH	JAI BHAGWAN
44	FAO	4029/2005	STATE OF HARYANA VS SATYA PAL	A.G.HARYANA
45	FAO	4127/2005	THE JAMIDAR TRANSPORT, MATANHAIL VS UIIC	RAKESH NEHRA
46	FAO	4140/2005	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD PUNSUP VS M/S EII EMM JAY MILLS G.T.ROAD, MOGA	DEEPALI PURI
47	FAO	4142/2005	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD PUNSUP VS M/S MITTAL ENTERPRISES , ZIRA ROAD, MOGA	DEEPALI PURI
48	FAO	4207/2005	THE OIC LTD VS SHASHI	D.P.GUPTA
49	FAO	4159/2005	SUSHILA DEVI AND ORS VS VINOD KUMAR AND ORS	K. B.SIDHU
50	FAO	4032/2005	STATE OF HARYANA VS M/S OM PARKASH , CONTRACTOR	A.G.HARYANA
51	FAO	4234/2005	M/S PARKASH CONTRACTORS PVT LTD AND ANR VS ESIC AND ORS	RAJESH ARORA
52	FAO	4226/2005	HARBANSKAUR AND ORS VS SARBJIT SINGH AND ORS	H.S.BAKSHI
53	FAO	4225/2005	AVTAR SINGH AND ANR VS SARABJIT SINGH ETC	H.S.BAKSHI
54	FAO	4211/2005	SITA DEVI AND ANR VS JAGDISH CHANDER AND ORS	SURENDER DESWAL
55	FAO	4388/2005	GURPAL KAUR AND ORS VS ASHOK KUMAR AND ORS	SURINDER MOHAN SHARMA
56	FAO	5340/2005	KAMLA DEVI VS JANARDHAN AND ORS	RAJ MOHAN SINGH
57	FAO	4514/2005	DR. JAWAHAR LAL BANSAL VS. SUBHASH CHAND JINDAL	RAMANJEET SINGH
58	FAO	4198/2005	PIARA SINGH V/S AVTAR SINGH AND ORS.	SS SWAICH
59	FAO	3412/2002	NIDHI GOEL AND ORS V/S JAI PAL AND ORS	HEMEN AGGARWAL
60	FAO	5344/2005	KAMLA DEVI ETC V/S JANARDHAN & ORS	RAJ MOHAN SINGH
61	FAO	5347/2005	ASHOK KUMAR ETC V/S JANARDHAN & ORS	RAJ MOHAN SINGH
62	FAO	4994/2005	DEVI LAL V/S SUNITA AND ORS	JITENDRA SHARMA

63	FAO	5025/2005	FAKIR CHAND & ANR V/S BIJENDER KUMAR & ORS	TARA CHAND DHANWAL
64	FAO	5069/2005	RADHA & ORS V/S SARABJIT SINGH & ORS	VK SANDHIR
65	FAO	5137/2005	M/S INTERNATIONAL TRACTOR LTD. V/S VEENA KAPOOR AND ANR.	PUNEET BALI
66	FAO	5068/2005	SANDHYA & ORS V/S SARABJIT SINGH & ORS	VK SANDHIR
67	FAO	5102/2005	NIRMALJIT KAUR & ORS. V/S KAWALJIT SINGH @ JINDU & ORS.	HNS GILL
68	FAO	5165/2005	VRINDA C.THOMBARE & ANR V/S KULTAR SINGH & ORS	ASHIM AGGARWAL
69	FAO	5121/2005	V.M.ARORA V/S M/S SUBHASH CHANDER JINDAL & ORS.	ANJU SHARMA
70	FAO	5049/2005	S. SUBA SINGH V/S SIKH GURDWARA JUDICIAL COMMISSION ETC.	ARUN PALLI
71	FAO	5649/2005	HUKAM NATH V/S SUSHIL KUMAR & ANR	SANJIV GUPTA
72	FAO	5522/2005	NEW INDIA ASS. CO. LTD. V/S SUBE SINGH & ORS.	VINOD GUPTA
73	FAO	5521/2005	NEW INDIA ASS. CO. LTD. V/S KRISHNA DEVI & ORS.	VINOD GUPTA
74	FAO	5426/2005	JANAK DULARI & ORS V/S GURSEWAK SINGH & ORS	ASHOK JINDAL
75	FAO	5609/2005	RAWAL PUBLIC SCHOOL V/S KAMLESH DEVI & ORS	GORAV KATHURIA
76	FAO	5428/2005	DOLLAR BANSAL V/S GURSEWAAK SINGH & ORS	ASHOK JINDAL
77	FAO	5425/2005	HARBANS SINGH V/S GURSEWAK SINGH & ORS	ASHOK JINDAL
78	FAO	5469/2005	N. BHARTI V/S PRITPAL SINGH MAKKAR & ORS.	RAKESH GUPTA
79	FAO	5471/2005	NEELAM SHARMA V/S MOHAN SINGH & ANR	KANWALJIT SINGH
80	FAO	5464/2005	UNITED INDIA INS. COMP. LTD. V/S ASHA RANI AND ORS.	RAVINDER MOHAN SURI,
81	FAO	5632/2005	HARYANA VIDYUT PARRSARAN NIGAM LTD V/S M/S TATA PROJECT LTD AND ANR	GAURAV MOHUNTA
82	FAO	5393/2005	UNITED INDIA INSURANCE CO. LTD. V/S JEETO DEVI AND OTHERS	AMIT RAWAL
83	FAO	5305/2005	ZILE SINGH V/S RISALA & ANR	SK JAIN
84	FAO	3984/2005	ZORA SINGH V/S SURINDER SINGH	KS BOPARAI
85	FAO	4136/2005	HARJIT SINGH V/S THE PB SMALL INDS & EXPORTS & ANR	CHETAN MITTAL

86	FAO	4671/2005	ANIL KUMAR V/S K.RAVI & ORS	SP CHAHAR
87	FAO	4572/2005	BALJIT SINGH V/S MURARIMUKUL LAL & ORS	AGGARWAL
88	FAO	4616/2005	LAKHWINDER KAUR AND OTHERS V/S JAI NARAIN AND OTHERS	ASHIT MALIK
89	FAO	4640/2005	DEEPIK GOYAL V/S UJJAGAR SINGH ETC	MANISH KUMAR SINGLA
90	FAO	4484/2005	BIJENDER V/S THE NEW INDIA ASSURANCE CO. LTD.	JAGAT SINGH
91	FAO	4346/2005	PUNJAB SMALL IND AND EXPORT CORP V/S BHULLAR CONS CO. AND ANR	GOVIND GOEL,
92	FAO	4249/2005	AMANDEEP SINGH V/S THE GENERAL PUBLIC AT LARGE & ORS	SANJIV PANDIT
93	FAO	4251/2005	DHARAM PAL V/S RAM SARUP	VIKRAM SINGH
94	FAO	4421/2005	NATIONAL INSURENCE CO. LTD. V/S CHHAJJAN SINGH AND ORS.	DEEPAK SURI
95	FAO	4419/2005	ESIC & ANR V/S M/S PERFECTPAC LTD	LOKESH SINHAL
96	FAO	4401/2005	RAJESH V/S JAIVIR ETC.	HARISH RATHEE
97	FAO	4485/2005	SATBIR S AND ORS V/S AZAD SINGH AND ORS	SANDEEP KOTLA
98	FAO	4260/2005	INDIAN OIL CORPN LTD V/S UOI	ASHISH KAPOOR
99	FAO	4979/2005	PEPSU ROAD TRANSPORT CORPORATION AND ORS V/S GAGANDEEP KAUR AND ANR.	S.P. GARG
100	FAO	4980/2005	PEPSU ROAD TRANSPORT CORPORATION AND ORS V/S GAGANDEEP KAUR AND ANR.	S.P. GARG
101	FAO	4995/2003	SWARAN SINGH AND OTHERS V/S SURINDER SINGH AND OTHERS	GURINDER PAL SINGH
102	FAO	4880/2005	NEW INDIA ASS CO. LTD V/S SHANTI AND ORS	PAUL S SAINI
103	FAO	4881/2005	NEW INDIA ASS CO. LTD V/S CHALTI DEVI AND ORS	PAUL S SAINI
104	FAO	4803/2005	THE JEET COOP TRPT. SO. V/S MEWA RANI AND ORS	SUMEET GOEL
105	FAO	4738/2005	PANKAJ KUMAR V/S RAJESH KUMAR & ORS	JAIDEEP VERMA
106	FAO	4710/2005	HARPAL SINGH, ETC. V/S JAGTAR SINGH AND ORS.	M.K. CHAUHAN
107	FAO	4617/2005	ATTAR SINGH V/S JAI NARAIN AND OTHERS	ASHIT MALIK
108	FAO	4622/2005	YASHPAL JAIN V/S PARAMJIT AND ORS.	RAVINDRA JAIN

109	FAO	4558/2005	MAM CHAND V/S KULWANT KAUR & ORS.	JK GOEL
110	FAO	4559/2005	MAHENDER & ORS. V/S ARVIND KUMAR & ORS	RAMESH SHARMA
111	FAO	4709/2005	HARPAL SINGH, ETC. V/S URMILA DEVI AND ORS.	M.K. CHAUHAN
112	FAO	4138/2005	AMARJIT KAUR V/S JAGTAR SINGH	RAKESH CHOPRA
113	FAO	4031/2005	ST OF HRY V/S M/S OM PARKASH, CONTRACTOR	AG HARYANA
114	ITA	149/2006	THE COMMISSIONER OF I. TAX V/S M/S D.S. BAHIA AND BROS.	NL SHARDA
115	FAO	137/2006	HARMESH KAUR & ORS V/S BALWINDER SINGH & ORS	AK SHARMA
116	FAO	103-M/2006	ROOP KISHORE V/S PUSHPA SHARMA	R.S.TACORIA
117	FAO	1230/2006	NAVNEET KUMAR AND ORS. V/S MOHIT KUMAR AND ORS.	VIKAS JAIN
118	FAO	1026/2006	THE UNITED INDIA INSURANCE CO LTD V/S RAJENDER AND ORS	SANJIV PABBI
119	FAO	1072/2006	RAJWANTI V/S KAPOOR SINGH AND ORS	MANOJ CHAHAL
120	FAO	1047/2006	TEJINDER KAUR AND ORS. V/S SARABJIT SINGH AND ORS.	VK SANDHIR
121	FAO	1097/2006	ASHOK KUMAR V/S JAGGA SINGH AND ORS.	RAJNISH GUPTA
122	FAO	1290/2006	BALWINDER SINGH V/S SAMA SINGH AND ORS.	VIPUL AGGARWAL
123	FAO	1328/2006	(O&M) ORIENTAL INSURANCE CO LTD. V/S BIJENDER AND ORS.	VINOD CHAUDHRI
124	FAO	1261/2006	DHARAM PAL V/S RULDA RAM AND ORS.	JS COONER
125	FAO	1025/2006	UNITED INDIA INSURANCE CO LTD V/S NIRMALA DEVI AND ORS	SANJIV PABBI
126	FAO	1224/2006	SUKHDEV SINGH V/S ANJUSUKHDEEP BALA AND ORS.	PARMAR
127	FAO	1102/2006	(O&M)KUMARI NIKITA V/S GEN. PUBLIC AND ANR.	PL VERMA
128	COCP	970/2006	NARESH SARAN V/S RAJ KUMAR AND ORS.	ANIL KSHETARPAL
129	COCP	887/2006	NARESH SARAN V/S PURAN AND ORS.	ANIL KSHETARPAL
130	FAO	1093/2006	THE PROPRIETOR THE DIWANA CO SOC PVT LTD V/S SHAKUNTALA AND ORS	HARKESH MANUJAA
131	FAO	1287/2006	NEW INDIA ASSURANCE CO. LTD. V/S SANTOSH KUMARI & ORS.	VEENA ASHWANI TALWAR

132	FAO	1212/2006	M/S ARORA ENTERPRISES V/S M/S GREENPLY INDUS. KARAN NEHRA LTD AND ANR	
133	FAO	1472/2006	AMARJIT SINGH AND ORS. V/S GURJIT SINGH AND ORS.	THAKUR KARTAR SINGH
134	FAO	1337/2006	NANHI AND ORS. V/S SHRI BHAGWAN AND ORS.	VD SHARMA
135	FAO	1305/2006	THE REGIONAL MANAGER V/S KUSHI RAM	S.K.VERMA
136	FAO	1497/2006	M/S K.S.ENTERPRISES V/S M/S NATIONAL INS. CO. LTD AND ORS.	VIKAS JAIN
137	FAO	1411/2006	MADAN LAL AND ORS. V/S DAYA RAM AND ORS.	SS KHURANA
138	FAO	1480/2006	UNION OF INDIA V/S JAVED AHMED WANI AND ORS.	DAYA CHAUDHARY
139	FAO	1381/2006	GEETA DEVI AND ANOTHER V/S UNION OF INDIA	SOMESH GUPTA
140	FAO	1605/2006	MALIK SAHAB V/S RAJ BALA AND ORS.	L N VERMA
141	FAO	1612/2006	PARAMJIT SINGH V/S SUKHCHAIN SINGH	PARMINDER SINGH-I
142	FAO	1662/2006	SAHIB SINGH V/S TRIPTA & ORS.	SURENDER SINGH DALAL
143	FAO	1599/2006	GEETAN RANI AND ORS V/S BALDEV RAJ AND ORS.	BHAG SINGH
144	FAO	1535/2006	NEEL KAMAL SONI AND ORS. V/S ORIENTAL INSURANCE COMPANY AND ANR.	R S BAJAJ
145	FAO	1622/2006	BHAGWAN V/S SANJAY KUMAR AND ANR.	RAMESH HOODA
146	FAO	1555/2006	TEJA SINGH V/S HARBANS SINGH & ORS.	SANJAY TANGRI
147	FAO	1561/2006	NIC V/S SATTAR ALI AND ORS.	SUMAN JAIN
148	FAO	1560/2006	NATIONAL INS. COMP.LTD. V/S NAZIR HASAN AND ORS.	SUMAN JAIN
149	FAO	1796/2006	PAWAN KUMAR V/S NASIB KAUR AND ORS.	AASHISH CHOPRA
150	FAO	1558/2006	NATIONAL INS. COMP. V/S NANAK AND ORS.	R.N.SINGAL
151	FAO	1705/2006	DELHI TRANSPORT CORP. V/S SAVITRI DEVI AND ORS.	V.RAMSWAROOP
152	FAO	1575/2006	NATIONAL INS. COMP. LTD. V/S SALOCHNA AND ORS.	SUMAN JAIN
153	FAO	1153/2006	SUMAN KUMAR VASUDEVA V/S SUDESH KUMAR VASUDEVA AND ANR.	KK GARG

154	FAO	1470/2006	SHYAM MURARI GOYAL V/S VED PARKASH AND ORS.	SK JAIN
155	FAO	1339/2006	BANSI LAL & ANR. V/S DESH RAJ & ORS.	VINOD S.BHARDWAJ
156	FAO	333/2006	NEW INDIA ASS. CO. LTD. V/S RAM RATTI AND ORS.	VINOD GUPTA
157	FAO	354/2006	SURJIT KAUR V/S DIR. COOP. SCYS. PB ETC INDERPAL SINGH AHUJA	VIKAS SINGH
158	ITA	338/2006	V/S THE ASSESSING OFFICER-CUM-A.C.I.T. ORS	AKSHAY BHAN
159	ITA	342/2006	COMMISSIONER OF INCOME TAX LUDHIANA- II V/S M/S HIGHWAY CYCLES INDS. LTD.	D S PATWALIA
160	FAO	3012006	JAI KISHAN V/S JAGAT BHUSHAN & ORS	SANDEEP PUNCHHI
161	ITA	340/2006	COMMISSIONER OF INCOME TAX LUDHIANA- II V/S M/S HERO EXPORTS G.T.ROAD, LUDHIANA	ROSHAN SAHAY
162	FAO	344/2006	DIWAN SINGH V/S DAYANAND & ORS	ANIL GHANGHAS
163	FAO	336/2006	RAMANPREET KAUR V/S UOI & ORS	VEEET SHARMA
164	FAO	4086/2004	SURJIT KAUR AND OTHERS V/S BUTA RAM AND OTHERS	RAKESAH KUMAR
165	FAO	347/2006	JASMAIL SINGH V/S SUSHIL KUMAR & ANR	SANJIV GUPTA
166	FAO	297/2006	MRS. POONAM GOYAL V/S MALKIAT SINGH & ORS	AMARJIT MARKAN,
167	ITA	328/2006	THE COMM. OF I. TAX, PATIALA V/S M/S SOUTHERN BOTTLERS PVT. LTD	YOGESH PUTNEY
168	FAO	343/2006	MAIN PAL V/S DAYANAND & ORS	ANIL GHANGHAS
169	FAO	522/2006	SOM PAL VS SURAJ BHAN	ASHIT MALIK
170	FAO	486/2006	RAJNI VS AMRIK SINGH	SANDEEP KHUNGER
171	FAO	483/2006	MANJIT KAUR VS SARBJIT KAUR	SUSHIL SAINI
172	FAO	511/2006	SUNIL KUMAR VS SHYAM PAL	ARUN SINGAL
173	FAO	506/2006	LAKHWINDER SINGH VS OPINDER SINGH	A.S.KALRA
174	FAO	407/2006	SATPAL VS DALJIT SINGH AND ORS	R.S.BUDHWAR
175	FAO	460/2006	MISS NEERU BALA VS SANJAY KUMAR @ JEET AND ORS	JAGRAM SINGH COONER
176	FAO	439/2006	PRTC VS GURDIP KAUR AND ORS	BALWINDER SINGH

177	FAO	438/2006	PRTC VS SUKHPAL KAUR AND ORS	BALWINDER SINGH
178	FAO	437/2006	PRTC VS BALJIT KAUR AND ORS	BALWINDER SINGH
179	FAO	501/2006	SHILPA AND ORS VS RAM NIWAS AND ORS	PUNEET LEEKHA
180	FAO	458/2006	CHARANJIT KAUR AND ANR VS MEHAR SINGH AND ORS	VIJAY LATH
181	ITA	428/2006	CIT III LUDHIANA VS M/S NEHAR SPINNING MILLS LTD 373, INDUSTRIAL AREA "A" LUDHIANA	S.K.GARG NARWANA
182	FAO	401/2006	HAKAM SINGH VS KARAN PAL	KAPIL AGGARWAL
183	ITA	315/2006	M/S POOJA RICE AND GENERAL MILLS THROUGH MR. KULBHUSHAN RAI, PARTNER VS CIT RISHABH NAGAR LUDHIANA	S.K.MUKHI
184	ITA	543/2006	COMMISSIONER OF INCOME TAX V/S NEELAM YOGESH PUTNEY GUPTA	
185	ITA	501/2006	SABOO BERLAC LABOUROTORIES LTD. V/S ASSISTANT COMM. OF INCOME TAX CHD.	ATUL GANDHI
186	FAO	541/2006	MOHAN SINGH V/S UOI	SOMESH GUPTA
187	FAO	512/2006	RAJENDER KUMAR V/S SHYAM PAL & ORS	ARUN SINGAL
188	FAO	595/2006	GEETA DEVI AND ORS. V/S VIKASH SHARMA AND ORS.	NK SANGHI
189	FAO	558/2006	(O&M) PALWINDERJIT KAUR & ORS V/S PEPSU ROADWAY DEPOT & ORS	AS KALRA
190	COCP	593/2006	HARDEEP SINGH V/S MAHA SINGH AND ORS.	PROMILA NAIN
191	FAO	585/2006	SANTOSH & ORS V/S PALA RAM & ORS	HARIOM S.ATTRI
192	FAO	529/2006	KALLO RANI & ORS V/S BALBIR SINGH & ANR	TP SINGH
193	FAO	610/2006	NATHU RAM AND ORS. V/S RAMESH CHANDER ARORA AND ORS.	SANDEEP JASUJA
194	ITA	464/2006	THE COMM. OF INCOME TAX-III LDH. V/S M/S NAHAR SPINNING MILLS LTD.	SK GARG NARWANA
195	FAO	38-M/2006	JASDEEP KAUR V/S MANJIT SINGH	GURCHARAN DASS
196	FAO	54-M/2006	UMESH V/S ANJANA	ANIL GHANGHAS
197	ITA	469/2006	COMM. OF INCOME TAX CHD. V/S M/S SAB INDUSTRIES LTD. CHD.	SK GARG

198	ITA	426/2006	THE COMMR.OF INCOME TAX-III LDH. V/S M/S NAHAR SPINNING MILLS LTD.	SK GARG
199	ITA	357/2006	COMMR. OF INCOME TAX KARNAL V/S DEEP CHAND	YOGESH PUTNEY
200	FAO	59-M/2006	SUJATA SHARMA V/S BACHAN SINGH	D.K. SINGAL D S SANDHU
201	FAO	91-M/2006	ANGREJ SINGH V/S SUKHWINDER KAUR	AKSHAY BHAN,
202	FAO	389/2006	SARABJIT SINGH V/S JAGTAR SINGH & ORS	AMIT MEHTA
203	FAO	396/2006	KRISHAN KUMAR & ANR V/S NARINDER KUMAR & ANR	ASHOK JINDAL
204	FAO	388/2006	RAVINDER KAUR V/S JAGTAR SINGH & ORS	AMIT MEHTA
205	FAO	395/2006	KRISHAN KUMAR & ANR V/S NARINDER KUMAR & ANR	ASHOK JINDAL
206	FAO	355/2006	KRISHAN LAL V/S RAMJEET BHARWAJ & ANR	SURINDER MOHAN SHARMA
207	ITA	433/2006	COMMISSIONER OF INCOME TAX LUDHIANA V/S PRITPAL SINGH	S K GARG
208	FAO	402/2006	PREM LALTA & ANR V/S HIMACHAL ROAD TRANSPORT CORN. & ANR	ASHWANI ARORA
209	FAO	88/2006	ORIENTAL INS CO LTD V/S JAITUNI AND ORS	AMIT RAWAL
210	ITA	54/2006	M/S NAHAR SPINNING MILLS LTD V/S THE COMMISSIONER OF IT	SANJAY BANSAL
211	FAO	56-M/2006	CHANDER SHEKHAR V/S SUNITA	RAKESH NAGPAL
212	FAO	52-M/2006	PALVINDER KAUR V/S DHARVINDER SINGH	MEENU SALWAN
213	FAO	53/2006	MUKESH BANSAL V/S RITU TALWAR	ANISH SETIA
214	FAO	92-M/2006	SMT. NIRMALA V/S AJMER	DEVENDER PUNIA
215	FAO	89-M/2006	SATYAPAL DEEPAK V/S JYOTI	AMIT JAISWAL
216	FAO	88-M/2006	NEETU V/S AJAY JAIN	BALRAM SINGH
217	FAO	397/2006	VISHWAJEET V/S SARDARA SINGH & ORS	ASHOK JINDAL
218	CR	2516/2006	STATE TRADING CORP. OF INDIA LTD. V/S ANIL KUMAR	VARINDER KUMAR OBEROI
219	FAO	2381/2006	NEW INDIA ASSURANCE CO. LTD. V/S SAURAV WADHWA AND ORS.	VEENA ASHWANI TALWAR
220	FAO	2383/2006	M/S GUPTA MARBLE V/S CHANDER BHAN	K.B.SHARMA

221	FAO	2160/2006	RINKU V/S MOHINDER SINGH AND ORS	BHAG SINGH
222	FAO	2152/2006	KRISHNA DEVI AND ORS V/S RAJENDER AND ORS	POONAM R MEHTA
223	FAO	2252/2006	UNITED INDIA INS. CO. LTD. V/S SANJEEV KUMAR V. RAMSWAROOP & ANR.	
224	FAO	2332/2006	NATIONAL INSURANCE CO. LTD. V/S SARAVJEET KAUR AND OTHERS	PARMINDER SINGH
225	FAO	3397/2006	UNITED INDIA INS CO LTD V/S BIMLA DEVI AND ORS	PRADEEP BEDI
226	FAO	2210/2006	PUNJAB STATE COOP. SUPPLY & MKT. FED. V/S SATISH KUMAR CONTRACTOR AND ANOTHER	GOVIND GOEL
227	ITR	1/2006	SUSHIL KUMAR JAIN V/S COMMISSIONER OF INCOME TAX AMRITSAR	AKSHAY BHAN
228	CR	6758/2005	GANGADHAR ETC. V/S RAJSANDEEP KUMAR	KHUNGER
229	CR	5803/2005	UOI & ANR. V/S M/S D.N. CHAUDHARY & A NR.	SK SHARMA
230	FAO	2-M/2006	HARNEK SINGH V/S KULDEEP KAUR	JAIDEEP VERMA
231	FAO	2541/2006	VIVEK GOEL V/S THE ORIENTAL INS CO	SS DINARPUR
232	FAO	2018/2006	UNITD INDIA INS.COMP V/S VANDANA ARORA	RAVINDER MOHAN SURI
233	FAO	2177/2006	RANJIT SINGH V/S MAHABIR SINGH AND ORS	MAHARAJ BAKHSH SINGH
234	FAO	2379/2006	DEVINDER SINGH AND ANR V/S KARNAIL KAUR LAND ORS	SANJEEV WALIA
235	FAO	2380/2006	DEVINDSER SINGH AND ANR V/S JASWANT SINGH	SANJEEV WALIA
236	COCP	18/2006	JOGINDER KAUR V/S VINOD KUMAR BHALLA	BS BHALLA
237	FAO	16-M/2006	SAROJ V/S GORDHAN AND ANR	BIJENDER DHANKAR
238	FAO	7-M/2006	PINKY MALLI V/S HARDEVINDER SINGH	ALOK JAIN
239	CR	6531/2005	GAURI SINGH V/S MANPREET SINGH	ANUJ RAURA
240	CR	6269/2005	MUKESH V/S SATYA DEVI AND ANR.	SANDEEP CHHABRA
241	FAO	4-M/2006	PADAM SINGH V/S SURINDER DEVI	NAVJEET SODHI
242	FAO	2048/2006	H.V.P.N.L V/S M/S POSHAK FEED	K.S.MALIK
243	FAO	2064/2006	PARAMJIT KAUR AND ORS. V/S NATIONAL INSURANCE CO. LTD.	ARUN ABROL
244	FAO	2117/2006	ASMA AND ORS. V/S MUKUT GUPTA AND ORS.	KUL BHUSHAN SHARMA

245	FAO	2114/2006	UNITED INDIA INS. CO. V/S VANDANAA SATYA RANI AND ORS.	MALHOTRA
246	FAO	2284/2006	RANI DEVI AND ORS V/S DHARMINDER AND ORS	PK GUPTA
247	ITA	602/2006	COMMISSIONER OF INCOME TAX V/S KIRAN BALA	S K GARG NARWANA
248	FAO	1067/2006	SATYA DEVI AND OTHERS V/S DINESH KUMAR AND OTHERS	J.S.BEDI
249	FAO	982/1996	EMPLOYEES STATE INSURANCE CORPORATION V/S M/S ESCORTS TRACTORS LIMITED	SUBHASH GOYAL
250	FAO	854/2006	ABHEY SINGH V/S ASHOK KUMAR AND ORS.	SANJAY MITTAL
251	FAO	816/2006	ROZI AND ORS. V/S SUBHASH CAHAND AND ORS.	RAKESH NEHRA
252	FAO	830/2006	MANOJ V/S VIRENDER AND ORS.	RAKESH NEHRA
253	FAO	844/2006	KAMLA AND ORS. V/S JOGINDER SINGH AND ORS.	GS HOODA
254	FAO	757/2006	DIST. FOOD AND SUPPLIED CONTROLLER, V/S M/S TC RICE MILLS ZIRA	A.G.PUNJAB
255	FAO	657/2006	KARAMBIR V/S GURBACHAN SINGH AND ORS.	AJIT ATRI
256	FAO	679/2006	HARPAL SINGH V/S GURLAL SINGH AND ORS.	SAURABH BAJAJ
257	FAO	706/2006	(O&M) HSIDC AND ORS. V/S M/S BHARDWAJ BUILDERS AND ANOTHER M/S KRISHNA	KAMAL SEHGAL
258	FAO	765/2006	ENGINEERING INDUS. AND ORS. V/S JASWINDER SINGH	VIVEK SURI
259	FAO	808/2006	RISHI KUMAR V/S BALKAR SINGH	PARMINDER SINGH
260	FAO	3374/2006	THE PRINCIPAL, DAV CENTENARY PUBLIC SCHO V/S MAYA DEVI AND ORS.	ARIHANT JAIN
261	FAO	2697/2006	HOSHIAR SINGH V/S RAMESH KUMAR AND ORS	PRITAM SAINI
262	FAO	2696/2006	RAM KUMAR V/S RAMESH KUMAR AND ORS	PRITAM SAINI
263	FAO	2738/2006	SAVITRI DEVI AND ORS V/S CHAIRMAN DELHI TRANSPORT CORP AND ANR	BB SHARMA
264	FAO	3619/2006	F C I V/S M/S SARASWATI RICE MILLS, SANGRUR	RAJESH GARG

265	FAO	3558/2006	LAKHWINDER KAUR AND ORS. V/S BALJIT SINGH AND ANR.	JS VERKA
266	FAO	3692/2006	PARVEEN KUMAR V/S NEPAL THAKAR	JP SHARMA
267	FAO	3728/2006	SANDIP KAUR V/S DALBIR KAUR AND ORS.	MANJIT SINGH
268	FAO	3729/2006	UNITED INDIA INSUR. CO. LTD. V/S CHHAILU AND ORS.	V. RAMSWAROOP
269	FAO	3373/2006	THE PRINCIPAL DAV CENTENARY PUBLIC SCHOO V/S KRISHNA DEVI AND ORS.	ARIHANT JAIN
270	FAO	3500/2006	M/S HANUMAN SINGH & CO. V/S STATE OF HRY.	ANAND KUMAR BISHNOI,A.G.HY.
271	FAO	3541/2006	SARV DAYAL MAHAJAN AND ANR. V/S GENERAL PUBLIC AND ORS.	SALIL SAGAR
272	FAO	2254/2006	NATIONAL INSURANCE CO. LTD. V/S KAMLESH KAUR AND ORS.	V K KAPUR
273	FAO	3352/2006	KULWANT SINGH V/S HARBANS KAUR AND ORS.	VIVEK GOEL
274	FAO	3380/2006	RAJINDR GARG V/S VINOD KUMAR AND ORS.	VIKRAM SINGH
275	FAO	3491/2006	JASWANT SINGH V/S DEVINDER SINGH	SS SALAR
276	FAO	3516/2006	KAUSHAL AND ORS. V/S RAJ KAMAL AND ORS.	VIKAS KUMAR
277	FAO	3381/2006	RAJESH KUMAR V/S VINOD KUMAR AND ORS.	VIKRAM SINGH
278	FAO	2792/2004	KAMLESH AND ORS V/S SATINDER KUMAR AND ORS	SAILENDER SINGH
279	FAO	5471/2009	VEERA DEVI AND ORS. V/S INDERJIT SINGH AND ORS.	JAGDISH MANCHANDA
280	FAO	413/2005	SUNIL MOHAN V/S NEW INDIA ASS. CO. LTD. AND ORS.	P.R. YADAV
281	RSA	467/2005	RAM KUMAR V/S SUBHASH CHAND & ORS.	RAJINDER GOYAL
282	FAO	5126/2005	UNITED INDIA INSURANCE CO. LTD. V/S KAMLESH AND OTHERS	GOPAL MITTAL
283	FAO	1581/2005	JEEVAN KUMAR V/S ANIL KUMAR & ORS.	GS KAURA
284	FAO	5378/2005	JORA SINGH V/S MANJIT KAUR ETC	KG CHAUDHRY
285	FAO	1461/2005	BIMLA DEVI AND ORS. V/S RANDHIR SINGH AND ORS.	AK SINGAL
286	FAO	1181/2005	RAVINDER KAUR AND ORS. V/S SANJAY KUMAR AND ORS.	RP DUDEJA,
287	FAO	1580/2005	JEEVAN KUMAR V/S RAJESH KUMAR & ORS.	GS KAURA

288	FAO	1586/2005	TARJIT KAUR V/S MANJIT KAUR AND ORS.	SANJAY GUPTA
289	FAO	1585/2005	M/S NAGPAL CARGO MOVERS PVT. LTD. V/S PUSHPA DEVI AND ORS.	NARENDER HOODA
290	FAO	1594/2005	UNION OF INDIA V/S AMARJOT SINGH AND OTHERS	PC RAKRA
291	FAO	1583/2005	MOHAN SINGH V/S SARABJIT SINGH AND ORS.	HNS GILL
292	FAO	3372/2006	THE PRINCIPAL, DAV CENTENARY PUBLIC SCHO V/S RAMPAL AND ORS.	ARIHANT JAIN
293	FAO	3490/2006	KARNAIL KAUR V/S DEVINDER SINGH	SS SALAR
294	FAO	2718/2004	SAWINDERJIT KAUR AND ANR V/S TARSEM SINGH AND ORS	MUNISH KAMBOJ
295	FAO	40/2006	RAJINDER KAUR & ORS V/S HARBHAJAN SINGH & ORS	ASHWANI ARORA
296	CR	12/2006	ASHOK KUMAR VS (O&M) KEWAL KRISHAN GAIRE AND ORS. V/S BUNDELA MANDIR SIRHINDI GATE	ABINASHI SINGH
297	FAO	1419/2005	MOHAN SHARMA V/S MEWA SINGH AND ORS.	RC DIMRI
298	FAO	40-M/2006	KRISHNA V/S DEEPAK KUMAR	ANURAG JAIN
299	SAO	36/2006	SHAMSHER SINGH V/S THE DIRECTOR ENFORCEMENT DIRECTORATE	A.S.SANDHU
300	FAO	34-M/2006	NISHA V/S (O &M) RAJINDER SINGH	AS SYAN
301	FAO	35/2006	HARMOHAN SINGH V/S HARPREET KAUR	DEEPAK SURI
302	FAO	11-M/2006	GURMINDER SINGH V/S PARAMJIT KAUR AND ORS.	DILRAJ BRAR
303	FAO	29/2006	M/S ORIENTAL INS. CO LTD V/S AJAY & ORS	SAJIV PABBI
304	FAO	13/2006	MOHINDER V/S MANOJ KUMAR & ORS	SANJAY VERMA
305	FAO	2729/2004	LAJPAT RAI V/S RAGHUBIR CHAND ANDORS	VINOD GUPTA
306	FAO	2651/2004	SANT RAM V/S STATE OF HARYANA AND ORS	S.S. KHARB,
307	FAO	4893/2005	VIJAY KUMAR V/S UOI	ANIL GHANGHAS
308	FAO	30/2006	M/S ORIENTAL INS. CO LTD V/S AJMER & ORS	SANJIV PABBI
309	FAO	43/2006	RAKESH V/S SURINDER KUMAR & ORS	RS MAMLI
310	FAO	31-M/2006	BALDIP SINGH V/S MANJIT KAUR	ANIL CHAWLA

311	FAO	25-M/2006	KANTA DEVI V/S SUKHVINDER	ANIL GHANGAS
312	FAO	251/2006	NIRANJAN GAUR & ANR V/S RAJINDER KUMAR & ORS	LOKESH SINHAL
313	FAO	1240/2005	DIAL SINGH V/S JARNAIL SINGH	BIKRAMJIT ARORA
314	FAO	2142/2005	RANDEEP KAUR V/S GURMEET SINGH	D.K. BHATTI
315	FAO	282/2006	ANIL KUMAR (MINOR) V/S THAMBU RAM & ORS	AP BHANDARI
316	FAO	1472/2005	STATE OF HY. V/S M/S MARSHAL ENGINEER	AG.HY.
317	FAO	263/2006	KULDIP KAUR & ORS V/S JARNAIL SINGH & ORS	MRIGANK SHARMA
318	FAO	294/2006	PARKASH KAUR & ANR V/S GURMUKH SINGH & ORS	BS JASWAL
319	FAO	283/2006	SANJAY V/S THAMBU RAM & ORS	AP BHANDARI
320	FAO	218-M/2006	RAKESH DHIR V/S PROMILA DHIR	KR DHAWAN
321	FAO	205-M/2005	JASBIR KAUR V/S BALWINDER SINGH	J.B.S.GILL
322	FAO	250-M/2006	JATINDER SINGH V/S BALJIT KAUR	D.S.PHERUMAN
323	ITA	295/2006	PB. TRACTORS LTD. V/S COMMR. OF INCOME TAX	PANKAJ JAIN
324	FAO	218/2006	SATYAWATI AND ORS. V/S SANJAY AND ORS.	SHAILENDRA SHARMA
325	FAO	203-M/2006	KUNDAN LAL SHARMA V/S SHANTI DEVI	BALJIT MANN
326	ITA	203/2006	THE COMMR. OF INCOME TAX V/S SUBHASH CHANDER	NL SHARDA
327	FAO	281/2006	KARESHNI & ORS V/S THAMBU RAM & ORS	AP BHANDARI,
328	FAO	233/2006	JASWINER KAUR & ORS V/S JASWINDER SINGH & ORS	VIJAY LATH
329	FAO	268/2006	RAJ KUMAR & ANR V/S NAIB SINGH & ORS	AMIT MEHTA
330	FAO	165/2006	UNITED INDIA INSURANCE CO. LTD. V/S LAL CHAND AND OTHERS	V RAMSWAROOP
331	FAO	139-M/2006	BIRMATI V/S BRAHAM PARKASH	P.R. YADAV
332	FAO	93/2006	HRY. STATE AGRICUL. MARKETING BOARD, ROHTAK V/S M/S RANILA COOP. SOCIETY & ANR.	RAM CHANDER
333	FAO	169/2006	SURINDER KAUR & ORS V/S PARVEEN KUMAR & ORS	HARSH BUNGER
334	COCP	130/2006	GURDIP SINGH V/S GURDEV SINGH AND ORS.	RAHUL SHARMA

335	FAO	160-M/2006	KULBIR KAUR V/S PARAGAT SINGH	MALKEET SINGH
336	FAO	172-M/2006	VARSHA SETHI V/S RAHUL SETHI	SANDEEP CHHABRA
337	FAO	180-M/2006	DEVENDER SINGH V/S AMRIT KAUR	PARMINDER SINGH-I
338	FAO	155-M/2006	LT. COL. M.P.S. GILL V/S RAVINDER GILL	GURPREET SINGH
339	FAO	166/2006	UOI AND ANOTHER V/S M/S ONKAR NATH AND SONS AND ANR.	K K GOYAL
340	FAO	196-M/2006	KULWINDER SINGH V/S MANJEET KAUR	V.K.SANDHIR
341	ITA	202/2006	THE COMM. OF INCOME TAX V/S SUBHASH CHANDER	NL SHARDA
342	ITA	194/2006	COMM. OF INCOME TAX V/S AMANDEEP SINGH	S.K.GARG NARWANA
343	FAO	182-M/2006	PARMODH KUMAR V/S SMT.SUNITA	R.S.BAJAJ
344	FAO	3883/2006	NATIONAL INSURANCE CO. LTD. V/S GOHAR MASIH AND ORS.	DEEPAK SURI
345	FAO	3892/2006	ILYAS AND ANR. V/S BHAVI CHAND AND ANR.	ADARSH JAIN
346	FAO	3881/2006	GOVT. PRIMARY SCHOOL RAOGARH, KURUKSHETR V/S JASBIR KAUR	A G HARYANA
347	FAO	3832/2006	SUKHDEV SINGH V/S TARSEM SINGH AND ORS.	SS RANGI
348	FAO	3831/2006	LAKHVIR SINGH V/S TARSEM SINGH AND ORS.	SS RANGI,
349	FAO	4133/2006	SAROJ AND OR. V/S RAKESH AND ORS.	NARENDER HOODA
350	FAO	4086/2006	PARAMJIT SINGH V/S ROSHAN LAL AND ORS.	JAGRAM SINGH COONER
351	FAO	4004/2006	NATIONAL INSURANCE CO. LTD. V/S BALJINDER JEET KAUR AND OTHERS	S.K.CHAWLA
352	CR	4154/2006	NACHHATAR SINGH V/S VED PARKASH AND ANR.	TRIBHAWAN SINGLA
353	FAO	4309/2006	POONAM AND OTHERS V/S DAVINDER KUMAR AND OTHERS	VIKRAM SINGH
354	FAO	4437/2006	RAMPHAL V/S TILAK RAJ AND OTHERS	PANKAJ BALI
355	FAO	4438/2006	VINOD KUMAR SHARMA V/S TILAK RAJ AND OTHERS	PANKAJ BALI
356	FAO	4432/2006	JAI PAL SINGH V/S HANUMAN PRASAD AND ANOTHER	RAJESH SHEORAN
357	CR	4086/2006	AMAR NATH VS RAMESHWAR DASS AND ORS	VIKRAM SINGH
358	FAO	4115/2006	BODH RAJ V/S NATIONAL INSURANCE CO. LTD. AND OTHERS	J S VERKA, M.S. BAL

359	FAO	4139/2006	JAI SINGH V/S HY. ST. AGRI. MKTG. BD. AND ANR.	NARENDER HOODA
360	FAO	4134/2006	VIJENDER HOODA V/S RAKESH AND ORS.	NARENDER HOODA
361	FAO	3634/2006	UHBV NIGAM LTD. V/S SMT SURESH DEVI & ANOTHER	MUNISH SHARMA
362	FAO	1950/2006	PARVEEN KUMAR V/S LALIT MOHAN AND ORS.	RD YADAV
363	FAO	2150/2006	BALRAM AND ORS V/S M/S INT CARGO AND ORS	R D YADAV
364	FAO	1779/2006	NAMITA V/S DR. NIRMAL SINGH PANESAR AND ANR.	THAKUR KARTAR SINGH
365	FAO	1918/2006	DARSHAN RAM V/S NIKKI BAI AND ANR.	P.S.JAMMU
366	FAO	1682/2006	NARAYAN SINGH V/S NEETA BALI AND ORS.	SANDEEP JASUJA
367	FAO	1672/2006	NAJREEN V/S SHRI SAMSU AND ORS.	SUMEET MALHOTRA
368	FAO	1632/2006	NARINDER KAUR AND ORS. V/S AMRIK SINGH AND ORS.	HARBHAJAN SINGH DHANDI
369	FAO	1657/2006	NEW INDIA ASSURANCE CO. LTD. V/S POONAM & ORS.	VEENA ASHWANI TALWAR
370	FAO	1698/2006	BHUPINDER SINGH V/S PARTAP SINGH AND ORS.	SANJAY VASHISTH
371	FAO	1804/2006	GANESH KUMAR V/S ANIL KUMAR AND ORS.	ARVIND KASHYAP
372	FAO	1876/2006	(O&M) SARABJIT KAUR AND ORS. V/S BALDEV SINGH AND ANR.	HARI OM SHARMA
373	FAO	4196/2006	KAPOOR CHAND & ANR. V/S MAHIPAL AND ORS.	VINOD BHARDWAJ
374	FAO	1890/2006	SUMANTA AND ORS. V/S SUNIL ATRI AND ANR.	SUDHIR AGGARWAL
375	FAO	1824/2006	M/S SANDHU TRAVELS V/S M/S ORIENTAL INS. CO. & ORS.	SANJIV GUPTA
376	FAO	1691/2006	PARMOD KUMAR AND ANR. V/S AMAR KAUR	NEERAJ KHANNA
377	FAO	1717/2006	PUNJAB NATIONAL BANK V/S MAM CHAND AND ORS.	G S ANAND
378	FAO	1752/2006	KASSRIJA COTTON & GINNING V/S PUNJAB STATE CIVIL SUPPLIES & ORS.	ASHISH GUPTA
379	FAO	1839/2006	PB.ST. COOP SUPPLY V/S SATISH KUMAR AND ORS.	GOVIND GOEL
380	FAO	1875/2006	M/S HARYANA SURAJ MALTINGS LTD. & ORS. V/S M/S HARYANA AGRO INDUSTRIES & ORS.	MADHU DAYAL

			PUNJAB STATE WAREHOUSING CORP. AND ANR. V/S M/S MAHASHAKTI RICE MILLS AND ORS.	ANUPAM GUPTA,
381	FAO	4219/2006		
382	FAO	1765/2006	SUMITRA DEVI V/S RAJBIR SINGH ANDORS.	JP SHARMA
383	FAO	1955/2006	JASWANT SINGH V/S AMAR SINGH AND ORS.	KS BOPARAI
384	FAO	2092/2006	JOGINDER V/S KULDEEP AND ORS.	ANIL GHANGHAS
385	CR	4480/2006	ROOP CHAND V/S KARNEESH KUMAR	KS DADWAL,
386	FAO	4398/2006	NATIONAL INS. CO. LTD. V/S URMILA GARG AND ORS.	PAUL S. SAINI
387	FAO	4396/2006	NATIONAL INS. CO. LTD. V/S SHAM SUNDER AND ORS.	PAUL S. SAINI
388	FAO	4407/2006	NIRMALA AND OTHERS V/S BACHITTAR SINGH AND OTHERS	ROHIT AHUJA
389	FAO	4296/2006	NATIONAL INS.CO.LTD. V/S LAJWANTI & ORS.	DP GUPTA
390	FAO	4241/2006	AMARJIT KAUR AND OTHERS V/S MADAN LAL AND OTHERS	VIJAY LATH
391	FAO	4231/2006	BIMLA AND OTHERS V/S SUNIL KUMAR AND ANR.	ASHWANI GAUR
392	FAO	4436/2006	RAJBIR V/S TILAK RAJ AND OTHERS	PANKAJ BALI
393	FAO	4801/2006	AJIT SINGH V/S KARTAR AND OTHERS	MANOJ BAJAJ
394	FAO	4811/2006	PARUL GULATI V/S ANIL KUMAR AND OTHERS	PARMINDER SINGH
395	FAO	4496/2006	SURJIT KAUR AND OTHERS V/S STATE OF U.P. AND ANOTHER	PANKAJ BALI,
396	FAO	4537/2006	NEW INDIA ASSURANCE CO. LTD. V/S RAJBIR AND ANR.	PAUL S. SAINI
397	FAO	4863/2006	M/S MAURIA UDYOG LTD. V/S PUSHPA DEVI AND ORS.	AKSHAY KUMAR GOEL
398	FAO	4682/2006	SANJIV V/S SURJIT KAUR AND OTHERS	RAKESH NEHRA
399	FAO	4495/2006	SUDERSHAN MADAN AND ANOTHER V/S KULWANT RAI AND OTHERS	H P S GHUMAN
400	FAO	4703/2006	RAJPATI AND OTHERS V/S BALDEV	V B AGGARWAL
401	FAO	4399/2006	NATIONAL INS. CO. LTD. V/S ARVIND KUMAR AND ANR.	PAUL S. SAINI
402	FAO	104-M/2006	RAMESH KUMAR V/S SMT. SANTOSH	ASHWANI TALWAR
403	FAO	114-M/2006	RAMESH KUMAR V/S MEENA	R.K.HOODA

404	FAO	138-M/2006	LEKH RAJ V/S MAYA DEVI J.P.SHARMA	
405	FAO	133-M/2006	BALRAM KUMAR V/S RAJNI BALA	G.S.SAVRA
406	FAO	140-M/2006	SUKESH JAIN V/S POOJA JAIN	AJAY KUMAR KANSAL
407	FAO	118-M/2006	HARJASBIR SINGH PARMAR V/S INDERJIT KAUR	SUKHWINDER SINGH
408	FAO	119/2006	RAMA RANI & ORS V/S GURPAL SINGH ORS	GURCHARAN DASS
409	FAO	122-M/2006	(O&M) SUSHMA V/S LAKESHWAR RAJ KUMAR	HARI OM ATTRI
410	FAO	95-M/2006	HUKAM SINGH V/S SUDESH	OP DABLA
411	COCP	116/2006	(O&M)SARUP SINGH SAHOTA V/S DILBEG SINGH AND ORS.	VIJAY DAHIYA, SINGH AND ORS.
412	FAO	95/2006	VIJAY KUMAR V/S PARKASH & ANR	SANDEEP K.SHARMA
413	ITA	99/2006	THE COMMISSIONER OF IT V/S NARINDER KUMAR	NL SHARDA
414	COCP	756/2006	PREM SWAROOP GAUR V/S H.C. DISODIA	R.D. BAWA
415	FAO	1336/2006	SARUPI AND ANR. V/S JAI PARKASH AND ORS.	JAGAT SINGH
416	FAO	1332/2006	KAMLESH RANI AND ORS. V/S GURJIWAN SINGH AND ORS.	LN VERMA
417	FAO	1342/2006	SUKHDEV SINGH V/S NASIB KAUR AND ORS.	GURNEK SINGH BRAR
418	FAO	1340/2006	BANSI LAL & NAR. V/S ANGURI DEVI ETC.	VINOD S.BHARDWAJ
419	COCP	961/2006	GRAM PANCHAYAT V. MEHMA SINGHWALA & ORS. V/S STATE OF PB. AND ORS.	NAVJEET SINGH
420	FAO	1347/2006	NEW INDIA ASS. CO. LTD. V/S ALI MOHAMMAD AND ORS.	PAUL S. SAINI
421	FAO	1358/2006	MANOHAR SINGH V/S GENERAL PUBLIC	OP GABBA
422	FAO	1414/2006	SHAKUNTLA AND ORS. V/S THE PROP./MANAGER, THE DIWANA COOP. SOCI	SAILENDER SINGH
423	FAO	1457/2006	ANUPAMA AND ORS. V/S ANIL KUMAR AND ORS.	THAKUR KARTAR SINGH
424	FAO	1349/2006	NATIONAL INSURANCE CO. LTD. V/S HANS RAJ AND ORS.	DEEPAK SURI
425	FAO	1346/2006	NEW INDIA ASS. CO. LTD. V/S BASKARI AND ORS.	PAUL S. SAINI
426	FAO	1431/2006	KAILASH CHANDER V/S JASBIR SINGH ETC.	RAKESH NEHRA
427	FAO	1496/2006	M/S K.S.ENTERPRISES V/S M/S NATIONAL INS. CO. LTD. AND ORS.	VIKAS JAIN

428	FAO	1450/2006	JATINDER KALRA ETC. V/S RENU GILL ETC	ARUN SANGHI
429	FAO	3182/2006	PRTC NABHA ROAD AND ANR. V/S SUMAN LATA AND ANR.	HARSH AGGARWAL
430	FAO	2964/2006	TRIPTA V/S JASBIR SINGH AND ORS.	LOKESH SINHAL
431	FAO	3257/2006	NATIONAL INSURANCE CO. LTD. V/S PALE RAM M/S MASTER INDUSTRIES	RAVINDER MOHAN SURI
432	FAO	2960/2006	MAMDOT V/S PB. STATE CIVIL SUPPLIES CORP. LTD. ETC.	NAKUL SHARMA
433	FAO	3135/2006	BHAN SINGH V/S RAVINDER KUMAR AND ORS.	AP BHANDARI
434	CR	2861/2006	TARSEM LAL SINGLA V/S LABH SINGH & ORS.	RAJESH GUPTA
435	FAO	3156/2006	BALDEV V/S SMT. RAJPATI AND OTHERS	SURINDER MOHAN SHARMA
436	FAO	3278/2006	NATIONAL INS. COM. V/S NIRMALJIT KAUR AND ORS.	V.RAMSWAROOP
437	FAO	3171/2006	JAGJIT SINGH @ JIT RAM V/S AJIT SINGH	ASHWANI GAUR
438	CR	2753/2006	STATE TRADING CORP. OF INDIA LTD. V/S M/S SHIV SHAKTI SUPPLIERS	VARINDER KUMAR OBEROI,
439	CR	5643/2006	PEPSU ROAD TPT. CORP. V/S RAM NATH	S P GARG,
440	FAO	3192/2006	DAKSHIN HY. BIJLI VITRAN NIGAM LTD. V/S ARBITRATOR AND ANR.	AJAY BHARDWAJ
441	FAO	3186/2006	MASTER RAGHBIR SINGH V/S PALWINDER SINGH	P S KANG,
442	FAO	3183/2006	NATIONAL INS. CO. LTD. V/S SUSHMA RANI AND ORS.	V.K. KAPUR
443	FAO	3107/2006	ROSHNI AND ORS. V/S DALBIR SINGH AND ORS.	RAJESH SHEORAN
444	FAO	3098/2006	KAMLA DEVI AND ORS. V/S RAJBIR SINGH AND ORS.	GURINDER SINGH SANDHU
445	FAO	278-M/2007	KULWANT KAUR V/S SATPAL SINGH	S.S.RANGI
446	FAO	102-M/2007	AJAY CHUG V/S SMT. RENU CHUG	GAUTAM DUTT
447	FAO	78/2007	SATBIR AND ANR. V/S RAM CHANDER AND ANR.	PRAVEEN HANS
448	FAO	85-M/2007	SMT.KAVITA V/S NARESH KUMAR	V.P.MALIK
449	FAO	5280/2006	KAILASH NATH V/S AVTAR SINGH	P.K.GUPTA
450	FAO	5278/2006	UNITED INDIA INS. CO. LTD. V/S MOTI RAM AND ORS.	GOPAL MITTAL
451	FAO	94-M/2007	NARENDER V/S SMT. POONAM	MEENAKSHI VERMA

452	SAO	29/2007	F C I V/S AVTAR SINGH AND ORS.	K K GUPTA
453	SAO	28/2007	F C I V/S AVTAR SINGH AND ORS.	K K GUPTA
454	FAO	5253/2006	SEHDEV V/S IQRAMDDIN AND OTHERS	S R HOODA
455	FAO	92-M/2007	BALWAN SINGH V/S KAMLA DEVI AND ANR.	R.S. KUNDU
456	FAO	58-M/2007	HANS RAJ SHARMA V/S ROCKY SHARMA	ASHISH AGGARWAL
457	FAO	261/2007	HARBHAJAN RAM V/S CHARAN KAUR AND ORS.	G.S.SANDHAWALIA
458	FAO	95-M/2007	KITABO V/S LABH SINGH	RAKESH GUPTA,
459	FAO	105-M/2007	ASHA GAMBHIR V/S GHANSHYAM DASS GAMBHIR	R.K.JAIN
460	FAO	108-M/2007	VANITA V/S SANJAY	GAURAV MOHUNTA,
461	FAO	136-M/2007	SURJIT PAL V/S RAJBIR KAUR	D.S. PHERUMAN
462	FAO	110/2007	NATIONAL INSURANCE CO. LTD. V/S JASVIR KAUR R C KAPOOR AND ORS.	
463	FAO	5344/2006	NEW INDIA ASSURANCE CO. LTD. V/S MUKESH KUMAR AND ORS.	RAVINDER ARORA
464	FAO	5343/2006	NEW INDIA ASSURANCE CO. LTD. V/S MOHINDER KAUR AND ORS.	ANURAG CHOPRA
465	FAO	4957/2006	MUNNI DEVI AND ANOTHER V/S CHIRAHARA COOP. TPT. SOC. LTD. & ANR.	ARUN YADAV,
466	CR	5028/2006	MOHINDER SINGH AND ORS. V/S BHAJAN KAUR AND ORS.	AKSHAY BHAN
467	FAO	5303/2006	HARWINDER KAUR AND OTHERS V/S WAZIR SINGH SATBIR GILL AND OTHERS	
468	FAO	4668/2006	PUNJAB STATE WAREHOUSING CORP. & ANR. V/S M/S NEW KISSAN RICE MILLS AND ORS.	ANUPAM GUPTA,
469	FAO	4723/2006	RAM PHAL V/S JAIBIR AND ORS.	SANDEEP KOTLA
470	FAO	4599/2006	D D COOP. TPT. SOC. LTD. V/S JOGINDER AND ORS.	RAKESH NEHRA
471	FAO	4598/2006	D D COOP. TPT. SOC. LTD. V/S SATISH KUMAR AND ORS.	RAKESH NEHRA
472	FAO	4684/2006	UNITED INDIA INS. CO. V/S MADHU AND ORS.	SUMAN JAIN
473	FAO	4844/2006	SUDARSHAN KUMAR NANDA AND ANR. V/S M/S THE NEW SUTLEJ TRANSPORT CO. P. LTD.	A K KALSY

474	FAO	4928/2006	NEW INDIA ASSURANCE CO. LTD. V/S CHINTO DEVI RAVINDER ARORA AND ORS.	
475	FAO	4596/2006	D D COOP. TPT. SOC. V/S URMILA AND ORS.	RAKESH NEHRA
476	FAO	4597/2006	D D COOP. TPT. SOC. LTD. V/S CHANDER SINGH AND ORS.	RAKESH NEHRA
477	FAO	4627/2006	SURINDER KUMAR V/S BALWAN SINGH AND ORS.	ASHWANI TALWAR
478	FAO	4656/2006	SABINA AGGARWAL V/S M/S HARYANA SURAJ MALTINGS LTD. & ORS.	CB GOEL
479	FAO	5001/2006	GURNAM SINGH V/S VINOD KUMAR AND ANOTHER	RAKESH GUPTA
480	FAO	5000/2006	JASBIR KAUR V/S VINOD KUMAR AND ANOTHER	RAKESH GUPTA
481	FAO	4958/2006	MUNNI DEVI V/S CHIRAHARA COOP. TPT. SOC. LTD. AND ANR.	ARUN YADAV
482	CR	5027/2006	MOHINDER SINGH AND ORS. V/S BHAJAN KAUR AND ORS.	AKSHAY BHAN
483	ITA	305/2007	RAJIV GUPTA V/S C I T	SUNIL KUMAR MUKHI
484	FAO	262-M/2007	SUSHIL SHARMA V/S SEEMA SHARMA	ARUN WALIA
485	FAO	282-M/2007	REENA V/S ANAND KUMAR	N.R. DAHIA
486	FAO	263-M/2007	SUBAHSH CHAND V/S MALTI	VIKRAM AGGARWAL
487	ITA	253/2007	COMMISSIONER OF INCOME TAX-III, LDH. V/S M/S NAHAR EXPORT LTD. LDH.	SANJAY BANSAL
488	FAO	76-M/2007	VEERAN V/S SUKHDEV SINGH	S K ARORA
489	FAO	1453/2004	M/S ANUPURNA RICE MILLS, BHAWANIGARH V/S KARAMJIT KAUR AND OTHERS	G.M.UMAIR
490	FAO	65-M/2007	SUKDEV KAUR V/S HARJINDER SINGH	P.K.GUPTA
491	ITA	274/2007	COMMISSIONER OF INCOME TAX V/S M/S SARASWATI INDUS. SYNDICATE LTD.	YOGESH PUTNEY
492	FAO	357/2007	AMAN KUMAR BANSAL V/S SEWA SINGH AND ANOTHER	RAVINDER ARORA
493	ITA	367/2007	COMMISSIONER OF INCOME TAX JALANDHAR-II, V/S SATISH KUMAR AGGARWAL	VIVEK SETHI
494	ITA	355/2007	C I T FARIDABAD V/S MADHU MITTAL	KULWANT SINGH

495	FAO	315/2007	UMED SINGH V/S RIDHI KAPOOR AND ORS.	ANISH SETIA
496	ITA	315/2007	COMMISSONER OF INCOME TAX V/S M/S PICCADILY AGRO INDUS. LTD.	YOGESH PUTNEY
497	ITA	295/2007	COMMISSIONER OF INCOME TAX PANCHKULA V/S M/S SARASWATI INDUS. SYNDICATE LTD. YAMUNANAGAR	YOGESH PUTNEY
498	FAO	306-M/2007	GURU DUTT V/S HARSH LATA	RAM DARSHAN YADAV
499	ITA	292/2007	RAJIV GUPTA V/S COMMR. OF INCOME TAX COMMISSIONER OF INCOME TAX V/S M/S SARASWATI INDUS. SYNDICATE LTD.	S.K.MUKHI
500	ITA	298/2007	COMMISSIONER OF INCOME TAX V/S M/S SARASWATI INDUS. SYNDICATE LTD.	YOGESH PUTNEY
501	FAO	75-M/2007	RAJAT TANEJA V/S PUJA	J.L. MALHOTRA
502	FAO	314/2007	VIRENDER KUMAR CHUGH V/S RIDHDI KAPOOR AND ORS.	DEEPAK SURI
503	ITA	312/2007	COMMISSIOENR OF INCOME TAX V/S M/S PICCADILY AGRO INDUS. LTD.	YOGESH PUTNEY
504	ITA	306/2007	C I T LUDHIANA V/S RANJIT KAUR	SANJIV BANSAL
505	ITA	368/2007	COMMISSIONER OF INCOME TAX V/S SATISH KUMAR AGGARWAL PURAN SINGH V/S	SANJIV BANSAL
506	COCP	359/2007	BHUPINDER SINGH AND ORS.	J L MALHOTRA
507	FAO	5348/2006	MOHINDER SINGH V/S JASMER	SURESH AHLAWAT
508	FAO	5245/2006	THE ORIENTAL INS. COMP V/S ASHOK KUMAR AND ORS.	D.P.GUPTA
509	FAO	5244/2006	THE ORIENTAL INS. COMP. V/S AJAY KUMAR AND ORS.	D.P.GUPTA
510	FAO	5250/2006	BIMAL KUMAR V/S JASWINDER SINGH AND OTHERS	INDERJIT SHARMA
511	FAO	5069/2006	THE CHIEF ENGINEER M.M. DHBVNL V/S M/S INDANE CABLES	GAURAV MOHUNTA
512	FAO	5289/2006	MITHU SINGH V/S KALA SINGH M/S ESSKAY	VIKAS KUMAR
513	ITA	251/2007	INTERNATIONAL V/S COMMR. OF INCOME TAX,ASR.	PANKAJ JAIN
514	ITA	223/2007	C I T JALANDHAR-II, V/S M/S R L SONI AND SONS, KAPURTHALA	SANJIV BANSAL

515	FAO	283-M/2007	SUVINDER SINGH V/S CHARANJIT KAUR	RISHI KAUSHAL
516	FAO	61-M/2007	KAMLESH KUMARI V/S SATISH KUMAR	ARUN YADAV
517	FAO	529/2007	RAJINDER KUMAR SINGLA V/S VICKY BATRA AND OTHERS	GAURAV CHOPRA
518	FAO	597/2007	SURJIT KHAN V/S UNITED INDIA INSURANCE CO. LTD. AND ORS.	H S DHANDI,
519	ITA	421/2007	INDUSTRIAL ORGANICS AND PHARMACEUTICALS LTD. V/S C I T AND ANR.	RADHIKA SURI
520	ITA	614/2007	COMMISSIONER OF INCOME TAX V/S M/S VARDHMAN POLYTEX LTD	SANJIV BANSAL
521	ITA	589/2007	C I T V/S M/S AVERY CYCLES INS. LTD.	SANJIV BANSAL
522	FAO	582/2007	ROHTAS V/S MANJIT SINGH AND OTHERS	INDERJIT SHARMA
523	FAO	334/2007	HARJASPREET SINGH V/S M/S SURINDERA ENGINEERING WORKS	HARSH KINRA
524	FAO	353/2007	M/S BHAGWATI RICE MILLLS AND ANR. V/S NARESH KUMAR	AVNISH MITTAL
525	FAO	3541/2005	ORIENTAL INS. CO. LTD. V/S GUDDI & ORS.	ASHWANI TALWAR
526	FAO	2961/2006	M/S RAM NATH & SONS RICE MILLS FEROPUR V/S PB. STATE COOP. SUPPLY & MARKETING FED.	M.L.CHUGH
527	FAO	3772/2005	JAI BHAGWAN V/S RAM NIWAS & ANR	D S NAIN
528	FAO	3756/2005	TANU V/S SANTOSH KUMARI ETC	K S DADWAL
529	CUSAP	24/2006	COMMR. OF CUSTOMS V/S M/S OSWAL PAPER	ASHWINIE KUMAR BANSAL
530	FAO	1031/2006	LAXMI DEVI V/S DALBIR AND ORS.	V P MALIK,
531	FAO	1015/2005	NEW INDIA ASS.CO.LTD. V/S GOPI RAM ETC.	SUMAN JAIN
532	FAO	234/2006	MANJINDER KAUR & ORS V/S JASWINDER SINGH & ORS	VIJAY LATH
533	FAO	1320/2006	ISH CHHABRA AND ANR. V/S SURINDER AND ORS.	ASHIT MALIK
534	ITA	117/2009	CIT, AMRITSAR` V/S INDER PAL SINGH AHUJA HIDE MARKET, AMRITSAR	NAVENDER . P.K.SINGH
535	VATAP	1/2009	M/S INTERNATIONAL TRACTORS LTD. V/S STATE OF PUNJAB AND ORS.	G.R. SETHI
536	ITA	19/2009	CIT, FARIDABAD V/S M/S KAMAL FAMILYU TRUST, FRIDABAD	YOGESH PUTNEY

537	CEA	84/2009	COMMISSIONER OF CENTRAL EXCISE ROHTAK V/S M/S JINDAL STAINLESS LTD.	SANJEEV KAUSHIK
538	FAO	30-M/2009	RAVINDER SINGH V/S NAMRATA	R S MAMLI,
539	VATAP	67/2009	M/S KAPURTHALA HI TECH TRANSBELT PVT. LTD. V/S STATE OF PUNJAB AND ORS.	ROHIT KHANNA
540	FAO	91/2005	THE ORIENTAL INS. CO. LTD. V/S INDER PAL & ORS.	DEEPAK SURI
541	FAO	36-M/2009	SATPAL SINGH V/S KULWINDER KAUR	M.K. GARG,
542	FAO	3638/2008	UNITED INDIA INS.CO.LTD. V/S MINNY THIND & ORS.	RAVINDER ARORA,
543	FAO	3639/2008	UNITED INDIA INS.CO.LTD. V/S TAPINDER SINGH & ORS.	RAVINDER ARORA
544	FAO	61/2009	UNITED INDIA INSURANCE CO. LTD. V/S SUSHILA DEVI AND ORS.	GOPAL MITTAL,
545	FAO	3457/2008	HARBHAJAN KAUR & ORS. V/S U.O.I. & ORS.	VIVEK SURI,
546	FAO	3641/2008	UNITED INDIA INS.CO.LTD. V/S PRITPAL SINGH & ORS.	RAVINDER ARORA
547	FAO	3650/2008	UNITED INDIAN INS.CO.LTD. V/S MOHINDER SINGH & ORS.	RAVINDER ARORA
548	FAO	3687/2008	UNITED INDIA INSURANCE CO. LTD. V/S NARESH KUMAR & ORS.	VINOD GUPTA
549	FAO	3640/2008	UNITED INDIA INS.CO.LTD. V/S PRITPAL SINGH & ORS.	RAVINDER ARORA
550	SAO	54/2009	KEWAL SINGH @ OTHERS V/S KANTI PAL AND ORS	SURINDER SHARMA
551	ITA	530/2008	C I T V/S M/S HIGHWAYS INDS. LTD.	SANJIV BANSAL
552	ITA	651/2008	COMMISSIONER OF INCOME TAX-II, LUDHIANA. V/S M/S ROCKMAN CYCLES INDUSTRIES LTD.,	RAJESH SETHI
553	ITA	535/2008	COMMISSIONER OF INCOME TAX V/S M/S AVON CYCLES LD.	R.K.ROYE
554	ITA	529/2008	C I T V/S M/S HIGHWAYS INDS. LTD.	SANJIV BANSAL
555	ITA	536/2008	C I T V/S M/S MAJESTIC AUTO LTD.	SANJIV BANSAL
556	ITA	541/2008	M/S PAL PIPES (INDIA) PVT. LTD. V/S CIT	PARVESH SAINI
557	ITA	505/2008	AMRITSAR M/S GLAXO SMITHKLINE CONSUMER HEALTHCARE	ROHIT KHANNA
558	FAO	771/2008	LTD. V/S C I T REGIONAL MANAGER V/S SURJIT KAUR AND OTHERS	S K VERMA

559	FAO	282/2008	ASEEM PARKASH GUPTA V/S GENERAL PUBLIC	SANJIV GUPTA
560	FAO	309-M/2008	MEENAKSHI GOYAL V/S MUKESH KUMAR AGGARWAL	BALDEV RAJ MAHAJAN
561	ITA	598/2008	M/S ATM FORGINGS V/S C I T	SANJIV BANSAL
562	ITA	406/2008	M/S INDIAN ACRYLICS LTD. V/S COMMISSIONER OF INCOME TAX AND ANR.	AKSHAY BHAN
563	ITA	343/2008	DHARMENDER SHARMA V/S C I T	SUNIL KUMAR MUKHI
564	ITA	385/2008	DIWAKAR COTTON MILLS V/S C I T, ROHTAK	PANKAJ JAIN
565	FAO	312-M/2008	SUKHPAL V/S SUNIL W/O SUKHPAL	RAMESHWAR MALIK
566	ITA	365/2008	M/S REX SEWING MACHINE CO. P LTD. V/S C I T	SUNIL KUMAR MUKHI
567	ITA	522/2008	COMMISSIONER OF INCOME TAX V/S M/S ROOP SINGH	YOGESH PUTNEY
568	ITA	528/2008	C I T V/S M/S HIGHWAYS INDS. LTD.	SANJIV BANSAL
569	ITA	506/2008	M/S GLAXO SMITHKLINE CONSUMER HEALTHCARE LTD. V/S C I T	ROHIT KHANNA
570	FAO	4638/2007	JASWINDER KAUR V/S SATINDER PAUL SINGH	SHIV KUMAR
571	FAO	5358/2007	MOHINDRO DEVI V/S SHIV KUMAR	ASHIT MALIK
572	FAO	5015/2007	RAJESH GOYAL V/S BHOOP SINGH AND ORS.	AMIT PARASHAR
573	FAO	4919/2007	RANDHIR SINGH V/S KARNAIL SINGH AND ORS.	SANDEEP KOTLA
574	FAO	4758/2007	M/S AJMER SINGH AND ANR V/S PUNJAB STATE COOP MILK PRODUCERS AND ORS	ASHWANI PRASHAR
575	FAO	4023/2007	HAZARA SINGH V/S BALJIT SINGH AND ORS.	H S RAKHRA
576	FAO	3494/2007	ASHWANI KUMAR V/S ORIENTAL INSURANCE COMPANY AND ANOTHER	DEEPAK SHARMA
577	FAO	4111/2007	SDO, DHBVNL AND ORS. V/S RAN SINGH	VIKAS SURI
578	FAO	4078/2007	PB. ST. CIVIL SUPPLIES CORP. LTD. V/S M/S GURU NANAK RICE MILLS AND ORS.	G S SANDHAWALIA
579	FAO	4178/2007	GOPAL AND ANR. V/S OM PARKASH AND ORS.	ASHWANI GAUR
580	FAO	4472/2007	RAMESHWAR AND ANR. V/S GURNAM SINGH AND ORS.	JITENDER S. CHAHAL
581	FAO	4072/2007	MEHA RAM @ MOHAN SINGH ETC. V/S YUSUF ALIVIVEK GOYAL, ETC.	

582	FAO	4389/2007	SALINDER KHANNA V/S KARNAIL SINGH AND ARN. COMMISSIONER OF	JASMEET SINGH BEDI,
583	ITA	615/2007	INCOME TAX V/S M/S MAHAVIR SPINNING MILLS LTD.	SANJIV BANSAL
584	FAO	592/2007	UNITED INDIA INSUR. CO. LTD. V/S GURDEV KAUR AND ORS.	VIJAY LATH
585	FAO	604/2007	NASIB KAUR V/S BALJIT SINGH AND OTHERS	DEEPAK SURI
586	CR	610/2007	RAMESHWAR V/S FATTA RAM AND ORS.	P.S.JAMMU
587	FAO	2710/2007	UNITED INDIA INS. CO. LTD. V/S VIJAY KAUSHIK AND ORS.	R C GUPTA
588	FAO	3355/2007	MANJIT SINGH V/S JOGINDER KAUR	KULDIP SANWAL
589	FAO	2899/2007	KRISHNA DEVI AND ANR. V/S BABU LAL AND ORS.	RAMENDER CHAUHAN
590	FAO	2860/2007	SUNITA AND ANR. V/S SURESH ALIAS LADDU AND ORS.	SANJAY MITTAL
591	FAO	3334/2007	UNITED INDIA ASS. CO. LTD. V/S SATINDER PAL SINGH AND ORS.	VINOD GUPTA
592	FAO	3298/2007	UNITED INDIA INSURANCE CO. LTD. V/S ABRAR AND OTHERS	NIRMAL MITTAL
593	FAO	1763/2007	RAM KALI AND ORS. V/S JITENDER SWAROOP AND ORS.	RAJESH KHANDELWAL
594	FAO	3495/2007	ASHWANI KUMAR V/S ORIENTAL INSURANCE COMPANY AND ANOTHER	DEEPAK SHARMA
595	FAO	2723/2007	MANJIT KAUR V/S HARJIT SINGH PADAM AND ANR.	RAJBIR SINGH GURON
596	FAO	2864/2007	LALIT RANI AND ORS. V/S HARVINDER SINGH AND ORS.	THAKUR KARTAR SINGH
597	FAO	2362/2007	HAWA SINGH V/S SURENDER & ORS.	PRITAM SAINI
598	FAO	3067/2003	MANJEET SINGH V/S RISHI PAL & ORS.	BALBIR SINGH
599	FAO	3418/2007	SUBHASH AND ANR. V/S RAMESH MEHTA AND ANR.	ANIL KSHETARPAL
600	COCP	1271/2007	ANIL KUMAR V/S R.P. BHARDWAJ AND ANR.	MAHAVIR SANDHU
601	COCP	872/2007	HOMOEOPATHIC MEDICAL COLLEGE AND HOSPITA V/S DIWAN CHAND VERMA AND ORS.	V K JINDAL
602	COCP	886/2007	SANTOKH SINGH V/S LK YADAV IPS AND ORS	ARSHVINDER SINGH,
603	COCP	876/2007	HOMEOPATHIC MEDICAL COLLEGE V/S SHRI DIWAN CHAND VERMA	VK JINDAL

604	FAO	844/2007	RAJESH AND OTHERS V/S GANGA LAL ETC.	VANDANA MALHOTRA
605	FAO	853/2007	DHARAMBIR SINGH AND ANOTHER V/S MUKESH AND OTHERS	R A SHEORAN
606	FAO	676/2007	ANIL KUMAR GOYAL AND ORS. V/S SANJIV KUMAR AND ORS.	ASHOK JINDAL,
607	FAO	735/2007	BABADIN AND ANOTHER V/S JAGJIT SINGH AND ORS.	SHIVRAJ ANGI
608	FAO	788/2007	JASWINDER KAUR ETC. V/S SUKHWINDER SINGH AND ANR.	Y S TURKA
609	FAO	2529/2008	USHA AND ORS. V/S DAYA NAND AND ORS.	SURINDER SINGH WALIA
610	FAO	764/2008	M/S ANSHUPATI TEXTILE V/S E S I C	AMIT RAWAL
611	FAO	730/2008	UOI V/S N S YADAV	JAGDISH MARWAHA
612	CR	2628/2008	JASBIR KAUR AND ANR. V/S SWARAN SINGH	SURINDER SINGH JOSHI
613	FAO	2621/2008	ANJESH DEVI AND ORS. V/S AMARJEET SINGH AND ORS.	SURENDER DESWAL
614	FAO	2690/2008	JASPAL SINGH V/S BABU RAM AND ORS.	B.D.SHARMA
615	FAO	774/2008	ORIENTAL INSURANCE CO. LTD. V/S SEWA RAM AND ORS.	D.P.GUPTA
616	FAO	1288/2008	MEERA JINDAL AND ORS. V/S NEW INDIA ASSURANCE CO. AND ORS.	B.S.MAHARIA
617	FAO	1265/2008	JAGDISH ETC. V/S SURESH AND ORS.	
618	ITA	615/2008	INDERJIT MEHTA CONST. (P) LTD. V/S ASSTT. COMMISSIONER OF INCOME TAX	KASHMIRI LAL GOYAL
619	ITA	614/2008	C I T -III LUDHIANA V/S M/S NAHAR SPINNING MILLS LTD.	SANJIV BANSAL
620	ITA	653/2008	COMMISSIONER OF INCOME TAX-II, LUDHIANA. V/S M/S ROCKMAN CYCLES INDUSTRIES LTD.	K.K.SINHA
621	ITA	419/2009	GURDASPUR CO-OPERATIVE SUGAR MILL LTD. V/S COMMISSIONER OF INCOME TAX-II	M.R. SHARMA
622	ITA	548/2009	AMRITSAR AND ANR. MUNI ROLLER FLOUR MILLS PVT. LTD. V/S CIT AAYAKAR BHAWAN SEC. 13, KARNAL	S.K.MUKHI

623	FAO	3913/2007	PB. ST. COOP. SUPPLY AND MKT. FED. LTD. AND ANR. V/S M/S FEROPUR FOODS P LTD. AND ANR. NEW INDIA ASS. COMP. LTD. V/S JANG BAHADUR AND ORS.	A.P.S.MAAN
624	FAO	1971/2007	NEW INDIA ASS. CO. V/S PRAHLAD SINGH AND ORS.	VINOD GUPTA
625	FAO	1970/2007	LAKHWINDER KAUR AND OTHERS V/S DALBIR SINGH AND OTHERS	VINOD GUPTA
626	FAO	1927/2007	RAM SRINGAR ROY V/S PARVESH KUMAR SONI AND OTHERS	MANPREET S. LONGIA
627	FAO	1961/2007	HAWA SINGH V/S SURESH AND OTHERS	SANDEEP KOTLA
628	FAO	4021/2007	SUDESH DEVI AND ANOTHER V/S SURESH AND OTHERS	MAHARAJ KUMAR
629	FAO	4022/2007	YASHVEER AND ANR. V/S JASBIR ETC.	MAHARAJ KUMAR
630	FAO	3696/2007	JAGIR SINGH V/S GURMAIL KAUR	RANDHIR SINGH
631	FAO	3715/2007	VINOD KUMAR V/S RAJESH GOYAL AND ORS.	K.S. BOPARAI
632	FAO	3868/2007	RAM SINGH V/S KULWINDER SINGH	AMIT KUMAR JAIN
633	FAO	3686/2007	CIT LUDHIANA V/S AVON CYCLES LTD. GT ROAD, LUDHIANA	ROHITESHWAR SINGH
634	ITA	286/2009	COMMISSIONER OF CENTRAL EXCISE COMM. V/S M/S AMRITSAR BEVERAGES LTD.	RAJESH SETHI
635	CEA	38/2010	COMMISSIONER OF CUSTOMS, ASR, V/S M/S KESHAV GARG, LDH	SUKHDEV SHARMA
636	CUSAP	2/2010	COMMISSIONER OF CENTRAL EXCISE COMMISS. CHD. V/S M/S PML INDUSTRIES LTD. M/S FERTICHEM COTSPIN LTD. V/S STATE OF PUNJAB AND ANR.	KAMAL SEHGAL
637	STA	10/2010	HARJINDER KAUR AND ANR. V/S SUBHASH CHANDER AND ORS	SANJEEV KAUSHIK
638	UVR	7/2010	HIMANSHU @ TINKU V/S SUNIL KUMAR AND ANR.	SANDEEP GOYAL
639	FAO	2913/2008	BEENA YADAV V/S ROHTASH AND ORS.	V.K.SANDHIR
640	FAO	2900/2008	M/S JAGDAMBA RICE AND GEN. MILLS V/S F C I	H.N.SAHU
641	FAO	2855/2008	MANGAT RAI V/S VINOD & ORS	P R YADAV
642	FAO	3150/2008	BRIJWATI AND ORS. V/S NARENDER SINGH AND ORS.	AJAY KUMAR KANSAL
643	FAO	3210/2008		SANJIV GUPTA
644	FAO	3354/2008		VIKAS KUMAR

645	FAO	3779/2008	JAGTAR SINGH V/S BALJIT KAUR AND ORS.	N S SHEKHAWAT
646	FAO	3699/2008	(O&M)AVTAR SINGH V/S HARJIT SINGH AND ORS.	RAJ KUMAR GARG
647	FAO	2915/2008	KAVITA VERMA AND ORS. V/S HARISH CHAWLA AND ANIL KSHETARPAL ORS.	
648	FAO	3992/2008	NEERAJ MADHUR AND ANR V/S JAMEEN SINGH @ JAMEEL AND ORS	R S ATHWAL
649	FAO	4012/2008	KUKKAN @ KAYUM V/S TAHIR & ANR	SUNIL PANWAR,
650	ITA	526/2008	C I T V/S M/S HERO CYCLE LTD.	SANJIV BANSAL
651	ITA	2/2007	OSWAL WOOLLEN MILLS LTD. V/S COMMISSIONER OF INCOME TAX	SANJAY BANSAL
652	CUSAP	3/2007	COMMISSIONER, CUSTOMS V/S M/S PARKER INDUSTRIES	ASHWANI K.BANSAL
653	VATAP	1/2007	M/S T.I DIAMOND CHAIN LTD. V/S STATE OF PUNJAB	KL GOYAL
654	GTA	1/2007	COMMISSIONER OF GIFT TAX-I V/S JIWAN MALHOTRA	S K GARG NARWANA
655	FAO	157-M/2009	HARSH BHOLA V/S JYOTI	VARUN SHARMA
656	FAO	125-M/2009	RAJESH V/S RAJNI	VIKRAM S. PUNIA
657	FAO	80-M/2009	MAHIPAL SINGH V/S DEEPAK DAHIYA	AMAN PAL,
658	FAO	173-M/2009	HARMINDER SINGH V/S KAMALJEET KAUR	RAMESH SHARMA
659	FAO	190-M/2009	MANDEEP KAUR V/S DHARMINDER SINGH	BALDEV RAJ MAHAJAN
660	ITA	189/2009	THE CIT-I, CHD V/S M/S SATLUJ CONSTRUCTION LTD CHANIGARH	URVASHI DHUGGA
661	ITA	124/2010	CIT KARNAL V/S M/S ALLIED ENGINEERS	SUKANT GUPTA
662	VATAP	66/2009	M/S KAPURTHALA BELTINGS V/S STATE OF PUNJAB AND ORS.	ROHIT KHANNA
663	FAO	5502/2006	NEW INDIA ASS. CO. LTD. V/S KAMLA AND ORS.	NK KHOSLA
664	FAO	5501/2006	NEW INDIA ASS. CO. LTD. V/S MAMO DEVI AND ORS.	NK KHOSLA
665	FAO	5455/2006	BITTU KHAN V/S LAL SINGH AND OTHERS	GURBACHAN SINGH BHATIA
666	FAO	5488/2006	M/S GOPAL PLASTICS V/S AJAY SINGH	SUDEEP MAHAJAN
667	ITA	346/2009	SURJEET BAHADUR KHURANIA V/S CIT, AAYAKAR BHAWAN, SEC 12, KARNAL	S.K.MUKHI
668	FAO	5503/2006	NEW INDIA ASS. CO. LTD. V/S ANUP SINGH AND ORS.	NK KHOSLA

669	FAO	5563/2006	PUNJAB STATE ELECTRICITY BOARD V/S ASHA DEVI ETC.	AMIT MEHTA
670	FAO	5553/2006	SUKHDEV SINGH AND ORS. V/S RAJ RANI AND ORS.	KULDIP SANWAL
671	FAO	5562/2006	M/S PARKASH AGRO RICE MILLS AND ANR. V/S THE M.D., PB. STATE CIVIL SUPPL CORP	SUNIL CHADHA,
672	FAO	5529/2006	M/S JAI DURGA HANDLOOM & ANR. V/S SUKHDEV SINGH	RAJESH BHATHEJA
673	FAO	5524/2006	NATIONAL INS. CO. LTD. V/S RAJINDER AND ORS.	V.K.KAPUR
674	FAO	5523/2006	NATIONAL INS. COMP LTD. V/S RAJ RANI AND ORS.	V.K.KAPUR
675	FAO	5515/2006	RAMESHWAR DASS V/S SURESH KUMAR AND ORS.	RAKESH BAKSHI
676	ITA	218/2007	C I T V/S VARINDER RAWLLEY	SANJIV BANSAL
677	FAO	209-M/2007	CHARANJIT KAUR V/S BALDEV SINGH	ARUN BANSAL
678	CUSAP	2/2007	COMMISSIONER, CUSTOMS V/S M/S ATM INTERNATIONAL AND ORS.	M S GUGLANI
679	FAO	195-M/2009	ALKA KALER V/S NARESH KUMAR KALER	HARSH AGGARWAL
680	FAO	5204/2006	CHHAILU AND ANR. V/S ASHOK KUMAR AND ANR.	B K BAGRI
681	FAO	5217/2006	MOHINDER SINGH AND ANOTHER V/S ONKAR NATH AND OTHERS	ARVIND KASHYAP
682	FAO	2396/2004	DEVINDER KAUR V/S NEW INDIA ASSURANCE CO AND ORS	NAVDEEP SINGH
683	FAO	3100/2005	KALA RAM V/S JAGDISH SINGH AND OTHERS	ASHIT MALIK
684	FAO	2747/2007	M/S MADAN RICE MILLS V/S PB. ST. CIVIL SUPPLIES CORP. AND ORS.	MRIGANK SHARMA
685	FAO	1086/2007	RISHAL SINGH V/S NARINDER KUMAR AND ORS.	PARMINDER SINGH
686	FAO	1087/2007	JAGMOHAN JIT SINGH & ANR. V/S A.S.RATTAN & ORS.	SHAIENDRA JAIN
687	FAO	911/2007	PINKI V/S DINESH AND ORS.	ASHIT MALIK
688	FAO	1036/2007	GURCHARAN SINGH AND ORS. V/S KULDIP KAUR AND ORS.	TARUNVEER VASHIST
689	COCP	875/2007	HOMEOPATHETIC MEDICAL COLLEGE V/S DIWAN CHAND VERMA	VK JINDAL

690	FAO	1098/2007	CEMENT CORP. OF INDIA V/S M/S GIAN CHAND ANAND SAWRUP AND ORS.	ABHA RATHORE
691	COCP	873/2007	HOMOEOPATHIC MEDICAL COLLEGE AND HOSPITA V/S DIWAN CHAND VERMA AND ORS.	V K JINDAL
692	COCP	874/2007	HOMOEOPATHIC MEDICAL COLLEGE AND HOSPITA V/S DIWAN CHAND VERMA AND ORS.	V K JINDAL
693	FAO	1744/2007	VIKRAM ANAND V/S RAVINDER SINGH AND ANR.	PUNEET BALI,
694	FAO	1647/2007	NIRMALA DEVI AND OTHERS V/S NARINDER SINGH AND ORS.	ANIL MALIK,
695	FAO	1386/2007	KAHLON V/S K. PARAMSIVAM AND ANR.	R K AGGARWAL
696	FAO	1726/2007	BIKRAMJIT SINGH V/S TARSEM KUMAR AND OTHERS	PARVEEN K. KATARIA
697	FAO	1005/2007	MOHAN LAL AND ANR. V/S RAJU AND ANR.	ASHOK GUPTA
698	FAO	1017/2007	NATIONAL INS. CO. V/S AMARJIT SINGH AND ORS.	PAUL S.SAINI
699	FAO	1597/2007	JASWINDER SINGH AND ANR V/S PARAMJIT KAUR AND ORS	P.C.SINGLA
700	FAO	1361/2007	BALJOR SINGH AND OTHERS V/S AMBALA BUS SYNDICATE PVT. LTD. AND ORS.	RAMNEEK VASUDEVA,
701	FAO	1344/2007	GAURI SINGH V/S MANPREET SINGH	SANJAY KAUSHAL
702	FAO	1106/2007	MAMO DEVI V/S PRITAM SINGH AND ORS.	A K KANSAL
703	FAO	218/2008	KALU RAM AND ANR. V/S SITA RAM AND ANR.	HARKESH MANUJA
704	FAO	4807/2007	RAVI KUMAR AND ANR V/S JASBIR KAUR AND ANR	SURESH GOEL
705	ITA	274/2008	M/S ANAND INTERNATIONAL V/S COMMISSIONER OF INCOME TAX	S K MUKHI
706	FAO	154/2008	GULAB AND ANR. V/S RAM GOPAL AND ORS.	RAKESH LATHWAL
707	FAO	82-M/2008	PARVEEN DUTTA V/S MEENU DUTTA	VIKRAM AGGARWAL
708	FAO	231-M/2008	JOGINDER MALHOTRA V/S SAVITA	BHIM SEN SEHGAL
709	ITA	116/2008	NUCHEM LTD. V/S ITA TRIBUNAL AND ORS.	BALJINDER SINGH
710	FAO	136-M/2008	VIJAY PARTEEK V/S ANITA	JITENDER DHANDA

711	FAO	4770/2007	H S E B V/S M/S RAJ KISHAN AND CO. AND ANR.	NARENDER HOODA
712	ITA	174/2008	COMMISIONER OF INCOME TAX V/S M/S NAHAR SPINNING MILLS LTD.	K.K.SINHA
713	ITA	295/2008	C I T V/S M/S GYMKHANA CLUB	JASPAL SINGH
714	ITA	348/2008	M/S NAHAR SPINNING MILLS V/S C I T	PARVESH SAINI
715	FAO	2561/2007	MOHINDER SINGH V/S BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. &O	AP BHANDARI,
716	ITA	217/2007	C I T V/S M/S INDIAN ACRYLICS LTD.	S K GARG NARWANA
717	FAO	2694/2007	JASWINDER GARG V/S PAWANDEEP KAUR AND ANOTHER	MUNISH SINGAL
718	FAO	2320/2007	PARTAP SINGH AND ORS. V/S DIVYA SHARDA AND ORS.	LOKESH SINHAL
719	FAO	2538/2007	SMT. MEERA ETC. V/S RAJESH GOYAL ETC.	AJAY KUMAR KANSAL,
720	FAO	2525/2007	MOHINDER GOYAL V/S KAMLESH AND OTHERS	ANURAG JAIN
721	FAO	2381/2007	BHATERI DEVI AND ORS. V/S JOGINDER SINGH AND ORS.	J P SHARMA
722	ITA	197/2007	C I T V/S M/S ROCKMAN CYCLES	S K GARG NARWANA
723	FAO	198-M/2007	MANDEEP KAUR V/S LAKHWINDER SINGH AND ANR.	HARINDER KUMAR AURORA
724	FAO	197-M/2007	MAHESH KUMAR V/S SUNITA RANI	DD BANSAL
725	ITA	193/2007	C I T V/S M/S PUNJAB LEASING P. LTD.	SANJIV BANSAL
726	FAO	308/2009	E.S.I.C. V/S HOTEL SKY HAWK	RAJIV KUMAR SAINI
727	ITA	298/2009	CIT LUDHIANA V/S M/S AVON CYCLES LTD.	RAJESH SETHI
728	ITA	143/2005	RANJEET SINGH V/S COMMR. OF INCOME TAX	SANJAY BANSAL
729	FAO	309/2009	E.S.I.C. V/S HOTEL SKY HAWK	VIKAS SURI
730	FAO	204-M/2009	NEELAM V/S RANDIP SINGH	VIBHOR BANSAL
731	FAO	894/2008	DHIAN DASS V/S GENERAL PUBLIC	ASHOK KUMAR KHUNGER,
732	FAO	731/2008	E S I C V/S M/S ALLOY CAST (P) LTD.	VIKAS SURI
733	FAO	462/2008	KHAZAN SINGH V/S HARCHARAN SINGH AND ANR.	DEEPAK SHARMA

734	FAO	3016/2008	BOOTA SINGH V/S KULDEEP KAUR AND ORS.	C.M.MUNJAL
735	FAO	2945/2008	JARNAIL KAUR & ORS. V/S CHARU RAM & ORS.	ASHWANI ARORA
736	FAO	2975/2008	SATISH SINGH AND ANR. V/S RAJESH AND ANR.	L.N. VERMA
737	ITA	354/2009	RAM BAHADUR KHURANIA V/S CIT PATIALA AND ANR.	AKSHAY BHAN
738	FAO	889/2008	OASIS LEATHERS LTD AND ORS V/S DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND	KAMAL SEHGAL
739	FAO	2958/2008	PRABHU DAYAL AND ORS. V/S UNION OF INDIA	PAUL S. SAINI
740	FAO	2133/2008	KULWINDER SINGH AND ANOTHER VS. DEPUTY COMMISSIONER-CUM- ELECTION TRIBUNAL, SAS NAGAR, MOHALI	H.S. DHANDI
741	FAO	1884/2008	NEW INDIA ASSURANCE CO. LTD. VS. LACHMAN DASS & OTHERS	V. RAMSWAROOP
742	FAO	1873/2008	NIC VS. SMT. SARLA DEVI & OTHERS	VEENA SAHWANI TALWAR
743	FAO	1850/2008	DIVISIONAL MANAGER, UTTRAKHAND TRANSPORT VS. JOGGA RAM & OTHERS	S.K. VERMA
744	FAO	1783/2008	NIRMALA & OTHERS VS. JAI KRISHAN & OTHERS	BIJENDER DHANKAR
745	FAO	1766/2008	LABHO DEVI VS. MANJIT SINGH & ORS.	JAGRAM SINGH COONER
746	FAO	1820/2008	SMT. BHANI DEVI & ORS. VS. RABINDER & ORS.	MOHIT GARG
747	FAO	1351/2008	SURJIT SINGH VS. HARI KRISHAN & ORS.	MRS. ANJU ARORA
748	FAO	2514/2007	GURJEET SINGH AND ANR V/S ANURADHA AND ORS	SONIA G. SINGH
749	FAO	1350/2008	HARPREET KAUR VS. HARI KRISHAN & ORS.	MRS. ANJU ARORA
750	FAO	1561/2007	M/S BHARAT RICE & AGRO MILLS V/S MARKFED AND ORS.	MUKUND GUPTA
751	FAO	1686/2008	JAI BHAGWAN VS. NARINDER KAUR	SANJIV
752	FAO	1669/2008	TEJINDER KAUR VS. SUKHJEET SINGH & ANOTHERS	R. S. MAMLI
753	FAO	1635/2008	SHREE KRISHNA TRADING CO. VS. PSWC	ASHISH CHOPRA
754	FAO	1604/2007	NATIONAL INS. CO. V/S JYOTI SOBTI AND ORS.	INDERJIT SHARMA
755	FAO	2196/2008	GURJIT SINGH VS. MOHINDER SINGH	DIWAN CHAND GARG
756	FAO	3637/2008	UIIC LTD. VS. MINNY THIND & OTHERS.	RAVINDER ARORA

757	FAO	3621/2008	SUKHJINDER KAUR & ANO. VS. BALJIT KAUR & ORS.	SANT PAL SINGH SINDHU
758	FAO	3477/2008	KESHO RAM & ANOTHER VS. UNION OF INDIA	JAGDEEP S. VIRK
759	CR	3594/2008	SOMESH KUMAR PATHAK VS. SNAJAY RAGHAV & ORS.	G.S. PUNIA
760	FAO	3507/2008	PIARA SINGH VS. PARSHOTAM DASS & ORS.	RAJESH GUPTA
761	FAO	1617/2008	RANJEET SINGH VS. MANMOHAN SINGH & ORS.	R.S. MAMLI
762	FAO	1629/2008	ANIL KUMAR MALHOTRA VS. SEEMA MALHOTRA	ASHWANI TALWAR
763	FAO	1584/2007	MANJIT SINGH V/S BALA ALIAS SHASHI BALA AND ORS	S S VIRK
764	FAO	5059/2008	VED PARKASH V/S RADHA RANI AND ORS.	P R YADAV
765	FAO	5072/2008	ORIENTAL INSURANCE CO. LTD. V/S SUSHMA DEVI AND ORS	VEENA ASHWANI TALWAR
766	FAO	5232/2008	SMT.CHANDER V/S JOGINDER AND ORS	ANIL GHANGHAS,
767	FAO	1109/2007	ANUP SINGH AND ANR. V/S PRITAM SINGH AND ORS.	A K KANSAL
768	FAO	4599/2008	LEELA DEVI AND ORS. V/S PATIALA DIST. COOP. MILK PRODUCERS UNION LTD.	PROMILA NAIN
769	FAO	5438/2008	DEEPAK & OTHERS V/S NATIONAL INSURANCE CO. LTD. & ANR.	ASHWANI BAKSHI
770	FAO	1556/2008	NEELAM V/S MAN SINGH AND ANR.	MADAN PAL
771	FAO	1652/2007	PUNJAB STATE CIVIL SUPPLIES VS M/S RAMA KRISHNA RICE MILLS	DEEPALI PURI
772	FAO	4037/2008	GURJIT SIGNH V/S MOHINDER SINGH AND ANR	ASHOK JINDAL
773	FAO	1295/2007	SURINDER KAUR V/S ORIENTAL INSURANCE CO. LTD. ETC.	N C KINRA
774	FAO	2526/2009	JAGPAL SINGH V/S MAHABIR SINGH AND ORS.,	HARI OM ATTRI
775	FAO	1105/2007	KRISHNA V/S PRITAM SINGH AND ORS.	A K KANSAL
776	FAO	1224/2004	KANTA SHARMA V/S NAIB SINGH ETC.	INDERJIT SHARMA
777	FAO	1578/2007	THE MANAGING DIRECTOR HY TOURISM VS LAXMI DEVI	JASWANT SINGH
778	FAO	916/2009	MADAN GOPAL SHARMA V/S HARDEEP KUMAR SHARMA AND ANR.	DAVINDER LUBANA

779	FAO	1039/2008	KULWINDER KAUR AND ORS. V/S BHAG SINGH AND ANR.	ASHWANI ARORA
780	FAO	1483/2009	ANITA DEVI AND ORS. V/S PHOOL SINGH AND ORS.	P R YADAV
781	FAO	1590/2007	AMARJIT SINGH V/S OM PARKASH AND ANR.	R A SHEORAN
782	FAO	1995/2009	NEW INDIA ASSURANCE CO. LTD. V/S VINOD KUMAR AND ANOTHER	V RAMSWAROOP
783	FAO	669/2009	RANDHIR SINGH V/S DEVENDER KUMAR & ORS.	R S MAMLI
784	FAO	672/2009	RAHUL AND ORS. V/S SATBIR SINGH AND ORS.	ASHIT MALIK
785	COCP	2211/2009	MITHLESH @ MITESH V/S GOPAL SINGH	RAM DARSHAN YADAV
786	FAO	2342/2009	ASHOK KUMAR V/S NASIB SINGH AND ANR.	ASHWANI BAKSHI
787	FAO	2294/2009	STATE OF PUNJAB V/S M/S UNITED CONTRACTORS AND ORS.	A.G. PUNJAB,
788	FAO	1823/2009	PRITAM SINGH V/S ELECTION TRIBUNAL, PUNJAB AND ORS.	MADAN LAL SAINI
789	FAO	1107/2007	KAMLA VS PRITAM SINGH	AJAY KUMAR KANSAL,
790	ITA	695/2005	CIT KARNAL V/S ROHIT BAHADUR KHURANIA KITHAL	SUKANT GUPTA
791	FAO	5500/2006	NEW INDIA ASSURANCE CO. LTD. V/S KRISHNA AND ORS.	NK KHOSLA,
792	FAO	2370/2007	DHARAMENDER V/S SUBHASH CHAND AND ORS.	ARVIND SINGH
793	ITA	505/2009	CIT-II, AMRITSAR V/S M/S MEHAK FINVEST PVT. LTD.	NAVEENDER P.K SINGH
794	ITA	472/2009	M/S SARUP TANNERIES LTD. V/S COMMISSIONER OF INCOME TAX	PRASHANT BANSAL
795	FAO	463/2009	ASHA DEVI AND ORS. V/S VIJENDER AND ORS	ANSHUMAAN DALAL
796	FAO	4054/2003	DAYAL KAUR AND ORS V/S SUKHBIR AND ORS	REETA ARORA
797	FAO	4524/2003	BALRAJ SINGH V/S JATINDER SINGH	NEEL KAMAL CHOPRA
798	FAO	4421/2003	SMT PANNO DEVI V/S SH HARVINDER SINGH ANDORS	SONIA G SINGH
799	FAO	4428/2003	KHEM CHAND AND ORS V/S SANJAY KUMAR AND ORS	VIKAS JAIN
800	ITA	430/2006	COMMR. OF INCOME TAX LUDHIANA-II V/S M/S AVERY CYCLES IND.LTD.	SK GARG NARWANA
801	FAO	158/2009	PARDEEP KUMAR & ANOR. V/S SAHIL & ORS.	R.A. SHEORAN

802	FAO	1497/2008	SHARMA RICE MILLS AND ANMOTHER V/S PUNJAB STATE CIVIL SUPPLIES LTED AND OTHERS	S S BEHL
803	FAO	1460/2008	STATE OF HARYANA AND ORS. V/S MAUJABI	AG HARYANA
804	FAO	1525/2008	ORIENTAL INS.CO.LTD. V/S JASBIR KAUR & ORS.	VEENA ASHWANI TALWAR
805	FAO	4055/2009	NEW INDIA ASSURANCE CO. LTD. V/S MELA RAM AND ORS.	VEENA ASHWANI TALWAR
806	FAO	4054/2009	NEW INDIA ASSURANCE CO. LTD. V/S RANI DEVI AND ORS.	VEENA ASHWANI TALWAR
807	FAO	1668/2009	MUNNI DEVI SAHU AND ORS. V/S UNION OF INDIA	SOMESH GUPTA
808	FAO	2711/2007	UNITED INDIA INS. CO. LTD. V/S VIJAY KAUSHIK AND ORS.	R C GUPTA
809	ITA	443/2007	C I T V/S M/S AVON CYCLES LTD.	S.K. GARG NARWANA
810	ITA	444/2007	C I T V/S M/S AVON CYCLES LTD.	S.K. GARG NARWANA
811	ITA	422/2007	INDUSTRIAL ORGANICS AND PHARMACEUTICALS LTD. V/S C I T AND ANR.	RADHIKA SURI
812	ITA	456/2007	C I T V/S M/S SONI SONS	SANJIV BANSAL
813	ITA	445/2007	C I T V/S M/S AVON CYCLES LTD.	SANJIV BANSAL
814	CUSAP	3/2010	COMMISSIONER OF CUSTOMS, ASR, V/S M/S SWATI INDUSTRIES, LDH	KAMAL SEHGAL
815	CUSAP	4/2010	COMMISSIONER OF CUSTOMS, ASR, V/S BAL KRISHAN GARG, LDH.	KAMAL SEHGAL
816	VATREF	1/2010	M/S KIRPAL MOTORS V/S STATE OF HARYANA	R.K. JAIN
817	CR	1972/2007	BASANT LAL AND ORS. V/S PUNJAB WAKF BOARD	K S REKHI
818	CR	1882/2007	(O&M)MANGE RAM V/S F C I	HARIMINDERJIT SINGH,
819	FAO	1862/2007	SARFU V/S BRIJ LAL AND ANR.	P.R. YADAV, PRATIBHA YADAV,
820	FAO	2266/2007	SUNITA V/S AMAR SINGH AND ORS.	PANKAJ NANHERA,
821	FAO	1926/2007	LAKHWINDER KAUR V/S DALBIR SINGH AND OTHERS	MANPREET S. LONGIA
822	FAO	1786/2007	SUNITA AND ANR. V/S RAJBIR AND ORS.	RAKESH LATHWAL
823	FAO	1921/2007	BALA AND ORS. V/S SURESH AND ORS.	PRITAM SAINI
824	FAO	1994/2007	MAHESH KUMAR V/S VIJAY PAL AND ORS	SUDHIR AGGARWAL
825	FAO	3072/2007	(O&M)BABITA AND OTHERS V/S HARI PAL	ROHIT AHUJA,

826	FAO	2924/2007	(O&M) UNITED INDIA INSUR. CO. LTD. V/S POOJA AND ORS.	V. RAMSWAROOP,
827	FAO	1901/2007	MURTI AND OTHERS V/S VINOD KUMAR AND OTHERS	H N SAHU,
828	FAO	1890/2007	NATIONAL INS. CO. LTD. V/S MANDEEP SINGH AND ORS.	R.C. GUPTA
829	FAO	3114/2007	RAM BILAS V/S M/S ANSUL TRADERS AND ANR.	ARVIND SINGH,
830	FAO	3081/2007	RAVI YADAV V/S DR. KUSUM & ORS	INDERDEEP SINGH GILL
831	FAO	3069/2007	OMWATI AND ORS. V/S PARVEEN KUMAR AND ANR.	P R YADAV
832	FAO	1842/2007	SURESH & ANR VS BALA & ORS	ASHIT MALIK
833	FAO	1801/2007	LEELA DEVI AND ORS. V/S SAHI RAM AND ORS.	H S DHINDSA
834	FAO	2089/2007	EXECUTIVE ENGINEER V/S M/S EKTA CONSTRUCTION CO.	J.P. BHATT
835	FAO	2273/2007	ORIENTAL INSURANCE CO. LTD. V/S KIRAN DEVI AND ORS.	AMIT RAWAL
836	FAO	4509/2010	SUNITA & ORS. V/S RAJ KUMAR & ORS.	AMIT SINGLA
837	FAO	2153/2007	BIJENDER V/S SURESH AND ORS.	PRITAM SAINI
838	FAO	2152/2007	NIRMALA DEVI AND ORS. V/S SURESH AND ORS.	PRITAM SAINI
839	FAO	1840/2007	SURESH AND ANR. V/S SUDESH DEVI AND ORS.	ASHIT MALIK,
840	FAO	1870/2007	PARMINDER SINGH AND ANOTHER V/S PARAMJIT SINGH	AMARDEEP SINGH GILL
841	FAO	1844/2007	SURESH AND ANR. V/S BIJENDER AND ANR.	ASHIT MALIK
842	ITA	508/2008	M/S GLAXO SMITHKLINE CONSUMER HEALTHCARE LTD. V/S C I T	ROHIT KHANNA
843	ITA	517/2008	M/S VARDHMAN TEXTILES LTD. V/S C I T AND ANR.	AKSHAY BHAN
844	ITA	507/2008	M/S GLAXO SMITHKLINE CONSUMER HEALTHCARE LTD. V/S C I T	ROHIT KHANNA
845	FAO	2408/2008	PATIALA DISTT. CO-OP MILK PRODUCER UNION LTD. V/S WORKMEN COMPENSATION	PAWAN KUMAR MUTNEJA
846	ITA	296/2009	COMMISSNR AND ORS. CIT LUDHIANA V/S M/S AVERY CYCLE INDUSTRIES LTD.	RAJESH SETHI
847	ITA	297/2009	CIT LUDHIANA V/S M/S AVON CYCLES LTD.	RAJESH SETHI

848	ITA	518/2008	M/S VARDHMAN HOLDINGS LTD. V/S C I T AND ANR.	AKSHAY BHAN
849	FAO	443/2007	RAJ KUMAR V/S DHAN SHAYAM AND ORS.	S.S.RANGI
850	ITA	86/2009	THE SHAHABAD COOP SUGAR MILLS LTD. V/S CIT, AAYAKAR BHAWAN, SECTOR 13, KARNAL (HR.)	SUNIL KUMAR MUKHI
851	ITA	295/2009	CIT LUDHIANA V/S M/S AVERY CYCLE INDUSTRIES LTD.	RAJESH SETHI
852	ITA	405/2009	(O&M) COMMISSIONER OF INCOME TAX-II AMRITSAR V/S M/S KANDHARI BEVERAGES AMRITSAR	NAVEENDER P.K.SINGH
853	FAO	231-M/2001	MANJIT KAUR V/S MANGAL SINGH	HARSH AGGARWAL
854	FAO	67-M/2008	(O&M)MANJEET KAUR V/S LAKHWINDER SINGH	PRITAM SAINI, RAGHUBIR TEJPAL
855	VATAP	76/2009	M/S GANPATI FOODS V/S STATE OF PUNJAB AND ANR.	SANDEEP GOYAL
856	CEA	85/2009	COMMISSIONER OF CENTRAL EXCISE ROHTAK V/S R.K. GUPTA M/S S.M.V. AGENCIES PVT.	SANJEEV KAUSHIK
857	VATAP	26/2010	LTD. V/S STATE OF PUNJAB AND ANR.	SANDEEP GOYAL
858	ITA	452/2007	C I T V/S M/S LIBERTY ENTERPRISES	SANJIV BANSAL
859	ITA	423/2008	M/S STEEL STRIPS WHEELS LTD. V/S C I T AND ANR.	AKSHAY BHAN
860	ITA	986/2008	THE SHAHABAD COOP. SUGAR MILLS LTD. V/S ACIT, KURUKSHETRA CIRCLR	SUNIL KUMAR MUKHI
861	VATAP	14/2010	M/S NATIONAL ENGINEERING WORKS, V/S STATE OF PUNJAB AND ORS.	SKISHAN SINGH BAGHI
862	VATAP	16/2010	M/S NATIONAL ENGINEERING WORKS V/S STATE OF PUNJAB AND ORS.	KISHAN SINGH BAGHI
863	FAO	3120/2008	INDU AND ORS. V/S RAMPHAL AND ORS.	SANDEEP KOTLA
864	FAO	2409/2008	M/S ERA CONSTRUCTIONS (INDIA) LTD. V/S COMMISSIONER (HLS) AND ORS.	AKSHAY BHAN
865	CR	3076/2008	FAYYAZ ALI KHAN V/S ZAHIDA BEGUM AND ORS.	MANSUR ALI
866	ITA	658/2008	C I T V/S M/S SUTLEJ CONST. LTD.	URVASHI DHUGGA
867	FAO	2899/2008	PREM LATA AND ANR. V/S SUNIL KUMAR AND ANR.	H.N.SAHU

868	FAO	2333/2008	ARASHDEEP SINGH ALIAS HARASHDEEP SINGH V/S BHAJAN SINGH AND ORS.	TRIBHAWAN SINGLA
869	FAO	3142/2008	SHAWN DENICE AND ORS. V/S PAWAN KUMAR MEENA KUMARI AND ORS.	K.K.SAINI,
870	FAO	3223/2008	V/S KULDEEP SINGH AND ORS.	S.P.S. BHULLAR
871	FAO	2314/2008	OM PARKASH V/S BALDEV RAJ & ORS	AKSAY JAIN
872	FAO	2947/2008	KRISHNA DEVI AND ANR. V/S UNION OF INDIA	PAUL S. SAINI,
873	CR	2269/2008	DALIP AND ANOTHER V/S DIRECTOR, (ICAR), KARNAL	SAURABH BAJAJ,
874	FAO	2422/2008	ANIL SHARMA V/S DARSHAN KUMAR AND ANR.	R.K. DOGRA
875	FAO	3498/2007	SUPERINTENDING ENGINEER, PUBLIC HEALTH CIRCLE UT V/S BAKSHISH KAUR	LISA GILL
876	CR	3168/2008	PUNJAB WAKF BOARD V/S ZAHIDA BEGUM AND ANR.	JAI BHAGWAN
877	FAO	2840/2008	BARFO DEVI V/S HOSHIYAR SINGH AND ORS.	RAJESH LAMBA,
878	FAO	164-M/2007	DARSHNA KUMARI V/S SUDESH KUMA MUNJAL	PARMINDER SINGH
879	FAO	159/2007	RANDHIR SINGH V/S BALWAN SINGH AND ORS.	MRIGANK SHARMA
880	FAO	1899/2008	UNITED INDIA INSURANCE CO. LTD V/S BISHAN DASS AND ORS	SANJIV PABBI
881	FAO	1361/2008	EMPLOYEES STATE INSURANCE CORP. V/S M/S SOCCER INTERNATIONAL LTD.	B S BHALLA
882	FAO	165-M/2007	VIJAY KUMAR SABHARWAL V/S NEELAM DEVI	K.L. ARORA
883	ITA	1/2008	INDUSTRIAL ORGANICS & PHARMACEUTICALS LTD. V/S COMMISSIONER OF INCOME TAX AND ANR. SHASHI BALA AND ORS.	RADHIKA SURI
884	FAO	2880/2008	V/S SUNIL KUMAR @ KALLU AND ORS.	VED PAL MALIK
885	FAO	1190/2008	UNION OF INDIA V/S KESHO RAM AND ORS.	PUNEET KUMAR JINDAL
886	CWP	6551/2006	INDERPAL SINGH AHUJA V/S A.V. SINGH COMMISSIONER OF INCOME & ORS.	AKSHAY BHAN
887	FAO	2240/2008	SHEELA DEVI AND ANR. V/S DESH RAM AND ORS.	R.S. SANGWAN
888	FAO	2985/2007	BANSI V/S SURAT SINGH AND OTHERS	VIRENDER KUMAR

889	FAO	1057/2008	SHASHI SHUKLA & ORS V/S SATBIR & ORS	D.K. SINGAL
890	CR	6243/2006	KAMLESH MALIK AND ORS. V/S THE NEW INDIA ASS. CO. LTD. AND ANR.	JAGDISH MANCHANDA
891	FAO	1241/2008	M/S D.S.B. INDUSTRIES V/S RANJIT KAUR AND ANR.	JASMINDER SINGH THIND
892	CR	1040/2008	DEPUTY DIRECTOR, WOOL GRADING V/S HARDWARI LAL ETC.	A.G.HARYANA
893	FAO	3/2007	BALBIR SINGH V/S NATIONAL INS. CO. LTD. AND ORS.	ANIL KSHETARPAL
894	ITA	405/2007	M/S PARKASH INDUS. LTD. V/S C I T AND ANR.	SATYEN SETHI
895	ITA	157/2007	COMMISSIONER OF INCOME TAX-I, LDH. V/S VARDHMAN POLYTEX LTD. LDH.	S K GARG NARWANA,
896	FAO	3392/2005	KULDIP SINGH V/S RAJESHWAR & ORS	EKTA THAKUR
897	FAO	1247/2008	RAKESH V/S CHANDERWATI AND OTHERS	OM PARKASH BHATI
898	FAO	1900/2008	UNITED INDIA ISURANCE CO. LTD. V/S JYOTI AND ORS	SANJIV PABBI
899	FAO	214-M/2007	VINITA V/S ADISH RAJ	LOKESH SINHAL
900	FAO	1897/2008	UNITED INDIA INSURANCE CO. LTD. V/S BISHAN DASS AND ORS	SANJIV PABBI
901	SAO	19/2008	DEVINDER KUMAR @ DEV V/S APPELLATE TRIBUNAL AND ANOTHER	AMAR SINGH SANDHU
902	FAO	675/2008	NEW INDIA ASSUR. CO. LTD. V/S DHANPATI AND ORS.	SUMAN JAIN
903	FAO	1093/2008	BALBIR SINGH V/S HARNEK SINGH AND ANR.	H.R. NOHRIA
904	FAO	213/2007	UNITED INDIA INSURANCE CO. V/S HARI SINGH AND ORS.	SANJIV PABBI,
905	SAO	20/2007	JARNAIL SINGH V/S PSEB AND ORS.	GS BAJWA
906	CR	6406/2006	JOGINDER SINGH V/S BHOLA NATH AND ORS.	DILRAJ BRAR,
907	FAO	3097/2006	RAJESH KUMARI AND ORS. V/S RAJBIR SINGH AND ORS.	GURINDER SANDHU
908	CR	5175/2006	PARKASHO V/S LAKHVIR SINGH ETC	RK SINGLA
909	FAO	5188/2006	JASJEET SINGH V/S RAJWANT SINGH AND ANR.	S.C.CHHABBRA
910	FAO	20-M/2007	PUSHPLATA V/S BAL KRISHAN	RK JAIN

911	FAO	1898/2008	UNITED INDIA INSURANCE CO. LTD V/S BISHAN DASS SANJIV PABBI AND ORS	
912	FAO	5177/2006	MANJIT KAUR AND ANR. V/S JOGA SINGH	O P KAMBOJ
913	FAO	8-M/2007	SAUDAGAR SINGH V/S SUKHWINDER KAUR	S.S.CHANDI
914	FAO	5243/2006	THE ORIENTAL INS. COMP. V/S RAJU AND ORS.	D.P.GUPTA
915	FAO	191/2007	RAJINDER SINGH KHATANA V/S OM PAL AND ORS.	RK JAIN
916	ITA	231/2007	C I T V/S M/S KAMAL INDUSTRY	YOGESH PUTNEY
917	SAO	16/2007	DEVKI NANDAN AND ORS. V/S OM PARKASH	SACHIN MITTAL
918	FAO	243-M/2007	SUKHJINDER SINGH V/S SUKHWINDER KAUR	H.R. NOHRIA
919	FAO	2900/2007	GIARSI V/S SUBE SINGH AND ORS.	S K BHARDWAJ
920	FAO	251/2007	PARAMJIT KAUR AND OTHERS V/S JASWINDER SINGH AND OTHERS	KARAN MALIK,
921	FAO	151-M/2007	NAVEEN THAKRAN V/S SANJAY THAKRAN	ASHIT MALIK
922	FAO	3695/2007	SARVESH V/S JASBIR ETC.	JS HOODA
923	FAO	5578/2006	SAROJ DEVI V/S RAKESH ALIAS CHAUTALA AND ORS.	MANI RAM VERMA
924	CWP	4942/2009	S.G.P.C. V/S FINANCIAL COMMISSIONER APPEALS- I, PB. AND ORS.	SUKHBIR SINGH
925	CR	204/2007	PURAN SINGH V/S BHUPINDER SINGH AND ANR.	DIVYA SHARMA
926	FAO	4750/2007	RAMINDER JIT KAUR V/S SUKHWINDER KAUR	G.S.SANDHAWALIA
927	FAO	4688/2007	NIRMLA DEVI AND ANOTHER V/S RAKHI AND OTHERS	S.S.RANGI
928	FAO	200-M/2007	PARAMJIT SINGH V/S SUKHWINDER KAUR	BALBIR SINGH JASWAL
929	CR	3497/2007	DARSHAN KAUR V/S D P S KHARBANDA AND ANR.	P.P.S. DUGGALL
930	FAO	3502/2007	KULDEEP KAUR AND ORS. V/S AMARJIT SINGH AND ANR.	SUKHJINDER KUMAR SANDHIR
931	FAO	3696/2008	JASWANT SINGH VS THE NIAC LTD AND ANOTHER	SARFRAJ HUSSAIN
932	FAO	3670/2008	SUNDER LAL AND ANOTHER VS KARANVEER @KARAMBIR AND ANOTHER	KULVIR NARWAL
933	FAO	3422/2008	DEVINDER SINGH AND OTHERS VS RANJIT SINGH AND ANOTHER	SUNIL KUMAR SHARMA

934	FAO	3409/2008	RENU DHINGRA AND OTHERS VS BALWINDER SINGH AND OTHERS	BRIJENDER KAUSHIK
935	FAO	3712/2008	SARITA DEVI AND OTHER VS DIDAR SINGH AND OTHERS	GURCHARAN SINGH
936	FAO	3673/2008	NIAC LTD VS KRISHAN CHAND & OTHER	V.RAMSWAROOP
937	FAO	3099/2008	DALBIR SINGH VS NAIB SINGH AND ANOTHER	V.B. AGGARWAL
938	FAO	3098/2008	JASMER SINGH VS NAIB SINGH AND ANOTHER	V.B. AGGARWAL
939	FAO	3364/2008	SMT KRISHNA KHURANA AND ANOTHERS VS RAJIV VISHIST AND ORS	ANURAG CHOPRA
940	FAO	2973/2008	MANJIT KAUR VS BHAGWAN SINGH AND OTHERS	PARSHOTAM LAL SINGLA
941	FAO	3281/2008	SMT RAMPATI ETC. VS SHAMSHER ETC	VIKRAM SINGH
942	FAO	3488/2008	SURENDER VS SATBIR AND ANOTHER	ANIL GHANGHAS
943	FAO	118/2009	VEDI AND OTHERS VS AMAR NATH AND OTHERS	SURINDER SINGH WALIA
944	FAO	2484/2008	SANDEEP KUMAR SINGLA VS PARSHOTAM DASS ETC	MANISH KUMAR SINGLA
945	FAO	2890/2008	DEBO DEVI AND ORS VS NARINDER SHARMA & ORS	GAURAV CHOPRA
946	FAO	3540/2008	MANJIT KAUR AND OTHERS VS HARJINDER SINGH AND OTHERS	L.M. GULATI
947	FAO	2992/2008	RANDHIR SINGH VS SUNIL KUMAR & OTHERS	SURINDER GANDHI
948	FAO	2993/2008	LAXMI BAI AND OTHERS VS PARVEEN KUMAR AND OTHERS	AJIT ATRI
949	FAO	1498/2008	SURTI DEVI & ANOTHER VS SUSHIL KUMAR & OTHERS	R.S. MAMLI
950	FAO	1421/2008	MOHINDERO DEVI AND ORS VS SUSHIL KUMAR @ SHEELA AND ORS	A.K. JINDAL
951	FAO	1465/2008	SURENDER SINGH VS SURESH KUMAR AND OTHERS	KANWAR BHAN SIDHU
952	FAO	1739/2008	JASWINDER KAUR & ORS VS PREM SINGH & ORS	GAURAV CHOPRA
953	FAO	3456/2008	REKHA AND OTHERS VS MOHAMMAD YUSUF AND OTHERS	JAGBIR MALIK
954	FAO	3435/2008	SHEELA DEVI & ORS VS JAI PAL & ORS	SANDEEP BANSAL
955	FAO	3433/2008	SMT SUDESH KUMARI AND OTHERS VS LAL CHAND AND OTHERS	AJIT ATRI
956	FAO	3514/2008	UIIC LTD VS DAROPTI DEVI AND OTHERS	V. RAM SWAROOP

957	FAO	3485/2008	'RAVI KUMAR VS PARDEEP KUMAR	RANJIT SAINI
958	FAO	3398/2008	MOHINDER KAUR AND OTHERS VS PARAMJIT SINGH AND OTHERS	AMANDEEP SINGH CHEEMA
959	FAO	3399/2008	CHARANJIT SINGH AND ANOTHER VS PARAMJIT SINGH AND OTHERS	AMANDEEP SINGH CHEEMA
960	FAO	2253/2008	POONAM & OTHERS VS A.K. EXPORT & OTHERS	ASHWANI ARORA
961	FAO	2263/2008	HARPREET SINGH VS MUKESH KUMAR & ORS	DEEPAK SHARMA
962	FAO	2262/2008	AMARJIT KAUR VS MUKESH KUMAR & ORS	DEEPAK SHARMA
963	FAO	2267/2008	RAM CHANDER VS KRISHAN KUMAR AND OTHERS	P.R.YADAV
964	FAO	3570/2008	KRISHAN KUMAR VS RAM DULAR @ RAJU & OTHERS	R.S. MAMLI
965	FAO	3745/2008	SUNITA VS AMARJIT SINGH & OTHERS	ASHWANI ARORA
966	FAO	1171/2008	SITAL SINGH VS DILBAG SINGH & OTHERS	THAKUR KARTAR SINGH
967	FAO	648/2008	SMT RAGNI PANDEY AND OTHERS VS THE OIC LTD AND OTHERS	N.S.SHEKHAWAT
968	FAO	522/2008	MAHESH KUMAR VS AJIM KHAN & ORS	NARESH KUMAR SANGHI
969	FAO	114/2008	THE OIC LTD VS SANJAY KUMAR AND OTHERS	D.P. GUPTA
970	FAO	115/2008	EMPLOYEES STATE INSURANCE CORPORATION VS PUNJAB AGRICULTURE UNIVERSITY AND ANOTHER	B.S. BHALLA
971	FAO	116/2008	ESIC VS PUNJAB AGRICULTURAL UNIVERSITY AND ANOTHER	B.S. BHALLA
972	FAO	635/2008	GURCHARAN SINGH VS GURBACHAN KAUR BAJWA AND OTHERS	D P S RANDHAWA
973	FAO	1009/2008	MAHINDER KAUR VS RAMESH KUMAR AND OTHERS	MONIKA GOYAL
974	FAO	970/2008	NIVLAP SINGH VS RAMINDER PAL SINGH AND OTHERS	ASHOK BECTOR
975	FAO	917/2008	VIVEK KUMAR VS M/S YADWINDER PUBLIC SCHOOL	ASHWANI ARORA
976	FAO	918/2008	SEEMA VS M/S YADWINDER PUBLIC SCHOOL & ANOTHER	ASHWANI ARORA
977	FAO	1168/2008	SAROJ BALA AND OTHERS VS NIRDOSH AND OTHERS	DIWAN S. ADLAKHA

978	FAO	1005/2008	MANJIT KAUR AND BHOLA & OTHERS VS UOI	SARVJIT SINGH
979	FAO	1055/2008	NIAC LTD VS PREM KUMAR AND OTHERS	PAUL S. SAINI
980	FAO	1049/2008	BIMLA DEVI AND ORS VS JAGAT SINGH AND OTHERS	SANJEEV SHARMA
981	FAO	960/2008	SANEH LATA & ANOTHER VS SURJIT SINGH AND OTHERS	2098/2008
982	FAO	1109/2008	SAROJ DEVI AND ORS VS KARTAR SINGH AND ANOTHERS	GURINDER PAL SINGH
983	FAO	4924/2007	RAMESH VS DILBAG SINGH AND OTHERS	NAMIT SHARMA
984	FAO	1438/2008	SMT BALA DEVI & ORS VS MAM RAJ & ANOTHERS	SANJIV GUPTA
985	FAO	2098/2008	NIAC LTD VS BALDEV SINGH AND ANOTHER	SUMAN JAIN
986	FAO	2099/2008	NIAC LTD VS BALDEV SINGH AND ANOTHER	SUMAN JAIN
987	FAO	2079/2008	DHARAM SINGH AND OTHERS VS KAPIL AND OTHERS	AJAY PAL SINGH
988	FAO	1684/2008	BALDEV RAJ VS KANTA RANI & ORS	C.M. MUNJAL
989	FAO	1401/2008	RAKESH AND OTHERS VS MAN SINGH AND OTHERS	YASH DEV KAUSHIK
990	FAO	1355/2008	DR. RENU RATHI AND OTHERS VS BAGGA SINGH AND OTHERS	SANDEEP KOTLA
991	FAO	1365/2008	SMT SUMITRA AND ANOTHER VS PHUSA RAM GURJAR & OTHERS	HARKESH MANUJA
992	FAO	1376/2008	JAI SINGH AND ANOTHER VS BALBIR AND ANOTHER	ASHWANI K. GAUR
993	FAO	1451/2008	VIDYA & OTHERS VS RAJESH KUMAR & OTHERS	RAJINDER SINGH RANA
994	FAO	102/2008	NIAC LTD VS SUMITRA AND OTHERS	PAUL S. SAINI
995	FAO	69/2008	OIC LTD VS SUMAN LATA AND ANOTHER	VEENA ASHWANI TALWAR
996	FAO	70/2008	OIC LTD VS RAJINDER SINGH	VEENA ASHWANI TALWAR
997	FAO	1777/2008	ROSHAN LAL VS SURINDER KUMAR AND OTHERS	PARMINDER SINGH
998	FAO	4808/2007	RAM KALA SHARMA VS OIC AND OTHERS	ANIL MALIK
999	FAO	4946/2007	RAM MILAN YADAV VS TARSEM LAL AND OTHERS	SUDHIR PARUTHI
1000	FAO	4526/2007	UIIC LTD VS HARI OM AND OTHERS	VINOD GUPTA
1001	FAO	4527/2007	UIIC LTD VS SONU SHARMA AND OTHERS	VINOD GUPTA

1002	FAO	4545/2007	SMT DALBIR KAUR & OTHERS VS SMT BHAGWANT KAUR & OTHERS	ASHISH YADAV
1003	FAO	4554/2007	SATPAL & OTHERS VS THE NIAC LTD & OTHERS	RAVINDER MALIK
1004	FAO	4698/2007	OIC LTD VS SMT DHANI AND OTHERS	VEENA ASHWANI TALWAR
1005	FAO	4667/2007	HARDEEP KAUR AND OTHERS VS MINTU AND OTHERS	MANPREET S. LONGIA
1006	FAO	4629/2007	SARAJ VS MOHAMMAD ALI & OTHERS	SANDEEP BANSAL
1007	FAO	4624/2007	OIC LTD VS GURMEJ SINGH AND OTHERS	VEENA ASHWANI TALWAR
1008	FAO	4617/2007	SHANGARA SINGH & ORS VS TAJINDER KAUR AND ORS	P.K. GUPTA
1009	FAO	4595/2007	SMT SHAKUNTALA DEVI AND ANOTHERS VS SABIR RAJESH LAMBA AHMED AND ORS	
1010	FAO	4716/2007	NIC LTD VS SOMWATI AND OTHERS	VIVEK SINGAL
1011	FAO	4715/2007	NIC LTD VS JAGDISH PARSHAD AND OTHERS VS VIVEK SINGAL	VIVEK SINGAL
1012	FAO	4951/2007	SATINDER KUMAR VS TEKCAPT ARUN CHAND AND ORS	SHARMA
1013	FAO	4962/2007	KISHNI DEVI AND OTHERS VS SURINDER & OTHERS	MUNISH MITTAL
1014	FAO	4746/2007	SUMAN KUMARI AND OTHERS VS SHER SINGH	ASHWANI ARORA
1015	FAO	4939/2007	UIIC LTD VS RATTAN SINGH AND OTHERS	GOPAL MITTAL
1016	FAO	464/2008	BAHADUR SINGH VS RAM KALA SHARMA AND OTHERS	RAJEEV GODARA
1017	FAO	471/2008	UJAGAR SINGH VS RAM KALA SHARMA AND OTHERS	RAJEEV GODARA
1018	FAO	295/2008	JAGJIT KAUR VS MAL SINGH ETC	MANISH KUMAR SINGLA
1019	FAO	2157/2008	NIC LTD VS SAHIL & ORS	V.K.KAPUR
1020	FAO	2158/2008	NIC LTD. VS SUNIL & ORS	V.K.KAPUR
1021	FAO	2159/2008	NIC LTD VS BIJENDER & ORS	V.K.KAPUR
1022	FAO	2160/2008	NIC LTD VS UMED SINGH @ BED SINGH & ORS	V.K.KAPUR
1023	FAO	2161/2008	NIC LTD VS BIJENDER &ORS	V.K.KAPUR
1024	FAO	2164/2008	NIC LTD VS SMT. KRISHNA & ORS	V.K.KAPUR
1025	FAO	503/2008	LEELA DEVI VS SURESH KUMAR & ORS	VIKRAM SINGH

1026	FAO	2206/2008	MANDEEP SINGH VS SURINDER KUMAR & ORS	THAKUR KARTAR SINGH
1027	FAO	424/2008	SMT RAJ KUMRAI & ORS VS RAJU YADAV & ORS	HARKESH MANUJA
1028	FAO	435/2008	LOKESH GANDHI VS PARDEEP KUMAR & ANR.	NAMIT SHARMA
1029	FAO	446/2008	AJAY KATARIA VS SHAMSHER & ORS	SACHIN MITTAL
1030	FAO	3937/2007	JAGDISH VS SANDEEP & ORS	ASHISH KUMAR
1031	FAO	3930/2007	ROSHNI DEVI VS VINOD @ MONTU & ORS	AJIT ATRI
1032	FAO	3892/2007	VINOD KUMAR VS RAJENDER & ORS	NAVDEEP SINGH
1033	FAO	4260/2007	CHETAN SHARMA VS JASWANT SINGH & ORS	CHANDER SHEKHAR
1034	FAO	4230/2007	OIC LTD VS KAMLESH SHARMA & ORS	VEENA ASHWANI TALWAR
1035	FAO	4931/2007	NIC LTD. VS SMT NEERU & ORS	V.K.KAPUR
1036	FAO	5019/2007	SHER SINGH @ SHAMSHER SINGH & ANR. VS NATHU SINGH & ORS	M.L.SAINI
1037	FAO	4776/2007	RAJWANTI & ORS VS UMESH KUMAR & ORS	ASHOK KUMAR SEHRAWAT
1038	FAO	4789/2007	BANSI LAL VS SUKHWINDER SINGH & ORS	PARMINDER SINGH
1039	FAO	145/2008	SMT BASKARI VS SURESH KUMAR	P.R.YADAV
1040	FAO	2049/2007	NEELAM & ORS VS RAJPAL & ORS	O.P.DABLA
1041	FAO	157/2008	SMT ROSHNI & ANR.VS RAJPAL & ORS	TARA CHAND DHANWAL
1042	FAO	151/2008	NAIK SANJAY KUMAR VS ASHOK KUMAR & OTHERS	HPS RAHI
1043	FAO	119/2008	SMT KRISHNA KANTA VS RAGHUBIR SINGH AND OTHERS	DEEPAK NAYAR
1044	FAO	4817/2007	VIRENDER SINGH VS PALE RAM AND OTHER	ASHOK TYAGI
1045	FAO	4818/2007	VIRENDER SINGH VS SIRI RAM AND OTHERS	ASHOK TYAGI
1046	FAO	4834/2007	MAYA RANI AND OTHERS VS RANJIT SINGH & OTHERS	KULDIP SANWAL
1047	FAO	3432/2007	SMT MAYA DEVI AND OTHERS VS ASHOK KUMAR AND OTHERS	ASHIT MALIK
1048	FAO	3446/2007	SH KANT AND ANOTHER VS SONAM BAKSHI AND OTHERS	JAGAT SINGH
1049	FAO	3710/2007	SITA DEVI VS SHISH PAL & OTHERS	MAHARAJ KUMAR

1050	FAO	3711/2007	SANJAY ARORA & ANOTHER VS SHISH PAL & MAHARAJ KUMAR OTHERS	
1051	FAO	3474/2007	KARAMJEET SINGH & OTHERS VS LAXMI KANT SHARMA & OTHERS	LOKESH SINHAL
1052	FAO	3581/2007	NIC LTD VS ANOOP KUMAR AND OTHERS	D.P. GUPTA
1053	FAO	4837/2007	MISS POOJA VS SANJAY KUMAR AND OTHERS	SHALENDER MOHAN
1054	FAO	3457/2007	SMT RAM RATI AND OTHERS VS RAJINDER SINGH AND OTHERS	KULVIR NARWAL
1055	FAO	3424/2007	SUBHASH CHANDER VS PAWAN KUMAR AND OTHERS	SHILAK RAM HOODA
1056	FAO	278/2009	ROSY CHAUDHARY & OTHERS VS VS VED PAL AND OTHERS	PARMINDER SINGH
1057	FAO	546/2008	GAME BAHADUR VS DARSHAN SINGH ETC.	HARNEK SINGH
1058	FAO	276/2008	SMT BIMLA DEVI & ORS VS SURESH AND ORS	SATINDER KUMAR RANA
1059	FAO	809/2008	SMT RATIKA GUPTA ETC VS SINGH RAM ETC	SHAIENDRA JAIN
1060	FAO	794/2008	ANU SHARMA VS RAM KARAN AND ANOTHER	JAGDISH MANCHANDA
1061	FAO	268/2008	SAHAB SINGH & ANOTHER VS VIRENDER KUMAR & OTHERS	SURENDER SAINI
1062	FAO	267/2008	ASHA DEVI AND OTHERS VS NIRMAL SINGH & OTHERS	ASHWANI ARORA
1063	FAO	521/2008	VIJAY KUMAR VS AJIM KHAN AND ORS	NARESH KUMAR SANGHI
1064	FAO	517/2008	SMT BABITA AND ORS VS PRESIDENCY THE INTERNATIONAL SCHOOL, BHIWARI	SHAIENDRA JAIN
1065	FAO	874/2008	SANDEEP KUMAR VS JOGI RAM & ANOTHERS	SUKHDEEP PARMAR
1066	FAO	914/2008	PANKAJ NARANG VS GURDEEP SINGH & ORS	HARKESH MANUJA
1067	FAO	308/2008	JASKARAN SINGH VS ASHOK KUMAR AND OTHERS	NEERAJ KHANNA
1068	FAO	324/2008	SANDEEP RANA VS BABU LAL AND ORS	R.S. BUDHWAR
1069	FAO	231/2008	UIIC LTD VS VED PARKASH AND OTHERS	RAVINDER ARORA
1070	FAO	573/2008	KULWANT KAUR & OTHERS VS BALJEET SINGH & OTHERS	THAKUR KARTAR SINGH
1071	FAO	1337/2008	BIMLA DEVI & OTHERS VS RAMESHWAR GUPTA & OTHERS	SANDEEP PUNCHHI

1072	FAO	1245/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD VS SMT VIDHYAWATI AND OTHERS	M.B. JAIN
1073	FAO	567/2008	BACHAN SINGH VS ANGREJ SINGH AND OTHERS	ASHOK JINDAL
1074	FAO	572/2008	KULWANT KAUR VS BALJEET SINGH & OTHERS	THAKUR KARTAR SINGH
1075	FAO	1257/2008	RAJI PAINTAL VS SADHU SINGH AND OTHERS	VINOD S. BHARDWAJ
1076	FAO	1327/2008	PARVEEN BEGUM AND ANOTHER VS RAJ KUMAR AND OTHERS	ARVIND SINGH
1077	FAO	542/2008	MOHAN LAL VS VIJAY KUMAR AND OTHERS	ROBIN DUTT
1078	FAO	659/2008	SURESH KUMAR VS AMRIK SINGH @RANJA SINGH & ANOTHER	RAMAN CHAWLA
1079	FAO	747/2008	UIC LTD VS SARWAN SINGH AND OTHERS	VIKAS MOHAN GUPTA
1080	FAO	1303/2008	THE NIAC LTD VS GUDDI KAUR AND ORS	R.C. KAPOOR
1081	FAO	793/2008	ANU SHARMA VS RAM KARAN AND ANOTHER	JAGDISH MANCHANDA
1082	FAO	1109/2008	SAROJ DEVI & ORS VS KARTAR SINGH & ANOTHER	GURINDER PAL SINGH
1083	FAO	1118/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD VS SMT BHAGWANT DEVI AND OTHERS	SANDEEP SURI
1084	FAO	1185/2008	ROOP KUMAR VS GAJE SINGH AND OTHERS	R.S. TACORIA
1085	FAO	1216/2008	KAILASH GROVER AND OTHERS VS SANGEETA MATHUR AND OTHERS	BRIJENDER KAUSHIK
1086	FAO	1345/2008	KANTA AND OTHERS VS VINOD KUMAR AND OTHERS	AJAY KAUSHIK
1087	FAO	637/2008	M.M. AGGARWAL VS PURSOTAM YADAV & OTHERS	SANDEEP VERMAN
1088	FAO	841/2008	LICHMAN & ANOTHER VS ARVIND ARYA & OTHERS	RAVI PARTAP SINGH
1089	FAO	547/2008	HARNEK KAUR VS SH . TALWINDER SINGH AND ANOTHERS	GURPREET SINGH
1090	FAO	643/2008	BHAWANI DASS VS RAJA SINGH AND OTHERS	SANDEEP JASUJA
1091	FAO	3960/2007	IQBAL SINGH VS KULDIP SINGH AND OTHERS	PADAM JAIN
1092	FAO	3985/2007	KANTA DEVI AND OTHERS VS RAMESH SINGH AND OTHERS	R.A. SHEORAN
1093	FAO	4149/2007	GURDEV RAM V/S TARLOCHAN SINGH AND ORS.	SARBJIT SINGH HIRA

1094	FAO	4176/2007	SMT BIMLA DEVI VS AJIT SINGH AND OTHERS	RAO D.S. NIRBAN
1095	FAO	4197/2007	NIAC LTD VS SATNAM KAUR	VINOD GUPTA
1096	FAO	4143/2007	MANDEEP KUMAR AND ANOTHER VS RANBIR SINGH AND OTHERS	SHAM LAL BHALLA
1097	FAO	3112/2007	REEMA A. GUPTA VS M/S NARULA BUILD WELL PVT LTD	SUKANT PRABHAKAR
1098	FAO	4478/2007	KAMLA & OTHERS VS VIJAY KUMAR & OTHERS	RAKESH NEHRA
1099	FAO	4538/2007	NIC LTD VS SMT KUNTI DEVI ETC	HARSH AGGARWAL
1100	FAO	3884/2007	ATUL SHARMA VS SH SHIV RAJ AND OTHERS	ANUJ RAURA
1101	FAO	4497/2007	SMT SUNITA DEVI AND OTHERS VS AJAY KUMAR AND OTHERS	SHARAD KUMAR YADAV
1102	FAO	3327/2007	SMT SHANTRA DEVI AND OTHERS VS SURENDER SINGH AND OTHERS	ARUN SINGAL
1103	FAO	4482/2007	HARDEEP KAUR AND OTHERS VS MINTU AND OTHERS	MANPREET S. LONGIA
1104	FAO	4208/2007	SMT RADHIKA DEVI AND OTHERS VS RAJ KUMAR AND OTHERS	PRITAM SAINI
1105	FAO	4291/2007	SMT DEVKI AND OTHERS VS SUNDER SINGH AND OTHERS	VIKAS KUMAR
1106	FAO	3195/2007	JASWANT KAUR VS SUKHWINDER SINGH & OTHERS	ASHWANI ARORA
1107	FAO	3203/2007	SMT DHANO DEVI VS GULAB SINGH AND ORS	ASHWANI ARORA
1108	FAO	3878/2007	SMT GURMIT KAUR ETC VS AJIT SINGH ETC.	J.B.S. GILL
1109	FAO	4442/2007	SMT SONA DEVI ETC VS VIJAY KUMAR ETC	RAJ KUMAR RANA
1110	FAO	3974/2007	MANPREET KAUR AND ANOTHER VS SANDEEP KUMAR GROVER AND OTHERS	BINDERJIT SINGH
1111	FAO	4465/2007	PARAMJIT KAUR AND ORS VS BALBIR SINGH AND ORS	THAKUR KARTAR SINGH
1112	FAO	3962/2007	PREM SINGH VS JAGTAR SINGH AND ANOTHER	JATINDER SINGLA
1113	FAO	4521/2007	DHAJJA RAM VS BHUPINDER KUMAR & ORS	R.S. DHIMAN
1114	FAO	1915/2007	SONIA SINGH VS MAN SINGH AND OTHERS	RAVINDRA JAIN
1115	FAO	4261/2007	SMT DURGESH & ANOTHER VS SUNIL KUMAR & OTHERS	AMRIT LAL JAIN
1116	FAO	4296/2007	BHAG SINGH VS HARI SHANKAR YADAV AND ANOTHERS	THAKUR KARTAR SINGH

1117	FAO	4222/2007	TARLOK SINGHV VS SALMAN & OTHERS	H.P.S. BHINDER
1118	FAO	3746/2007	RAJENDER AND OTHERS VS SARJEET AND ORS	RAVI VERMA
1119	FAO	844/2008	RISHIPAL VS RAM RATTAN AND ANOTHER	G.S. MALIK
1120	FAO	2789/2002	Smt. Bimla etc. Vs. Rajender etc.	s.s ahlawat
1121	FAO	872/1991	BALJINDER KAUR ETC VS M/S SERVICEMAN COOP TRANSPORT SOCIETY LTD	S. JAGMOHAN CHAUDHARY
1122	FAO	715/1994	NATIONAL INSURANCE CO LTD VS TELU RAM ETC	DEEPAK SURI
1123	FAO	65/1994	SUSHEEL KUMAR VS SATISH KUMAR AND OTHERS	AMARJIT SINGH VIRK
1124	FAO	125/1992	SATISH KUMAR VS VIJAY AL & OTHERS	SHISH PAL LALER
1125	FAO	755/1991	SMT KARAM KAUR AND OTHERS VS JOGINDER SINGH AND OTHERS `	KRISHAN SIGH DADWAL
1126	FAO	18/1992	SUBHAS CHAND VS SUKHDEV SINGH AND OTHERS	SACHIN MITTAL
1127	FAO	565/1994	K.K. GUPTA VS PURAN SINGH AND OTHERS	ASHIT MALIK
1128	FAO	1828/1993	M/S HARKALYAN PACKAGES MURTHAL VS ESIC FARIDABAD ETC	ROOP REKHA SHARMA
1129	FAO	43/1993	ROHTAS VS COMMISSIONER WORKMEN'S	JITENDER SHARMA
1130	FAO	739/1991	COMPENSATION ACT, SATBIR SINGH VS SIRI NIWAS AND OTHERS	RAJ KUMAR GUPTA
1131	FAO	375/1993	GURDEEP SINGH VS ESIC AND OTHERS	ASHOK JINDAL
1132	FAO	103/1992	THE OIC LTD VS RAM PARSHAD AND ANOTHER	SUBHASH GOYAL
1133	FAO	1370/1991	PARKASH SINGH AND OTHERS VS TARSEM SINGH AND OTHERS	RAVINDER ARORA
1134	FAO	68/1994	OIC LTD VS SMT BHAGWANTI AND ORS	SUBHASH GOYAL
1135	FAO	667/1991	VIJAY KUMAR VS BHAN SINGH AND OTHERS	HEMAN KUMAR
1136	FAO	1168/1992	M/S STAR AUTO & ENGINEERS VS SANT SINGH ETC	R.P. SINGH
1137	FAO	274/1994	UOI VS M/S EICH JAY ENTERPRISES	G.B.S. SODHI
1138	FAO	109/1992	SHANTI DEVI AND ANOTHER VS MALINDER SINGH AND OTHERS	K.S. SIDHU
1139	FAO	289/1992	M/S HIM FORGING (INDIA) PVT LTD VS ESIC	R.L. CHOPRA

1140	FAO	992/91	SMT USHA RANI AND OTHERS VS PREM SINGH AND ANOTHER	JASWANT JAIN
1141	FAO	986/1992	JAI PAL AND OTHERS VS SMT MANISHA AND OTHERS	K.S. SAINI
1142	FAO	869/1991	NIAC LTD VS DARSHAN DEVI AND OTHERS	RAVINDER ARORA
1143	FAO	108/1992	SMT SHAKUNTALA DEVI VS TONI PESH AND OTHERS	JEEWAN LATA
1144	FAO	1578/2009	GURPREET SINGH V/S ROSHAN SINGH AND ANR.	MANJIT SINGH
1145	FAO	1361/2007	BALJOR SINGH AND OTHERS V/S AMBALA BUS SYNDICATE PVT. LTD. AND ORS.	RAMNEEK VASUDEVA
1146	FAO	931/2001	SANTOSH DEVI V/S CHAMAN PARKASH	SURINDER DESWAL
1147	FAO	3980/2010	RAJBALA AND ORS. V/S HARENDER AND ORS.	PARMOD PARMAR
1148	FAO	1883/2009	SARITA AND ORS. V/S VINOD KUMAR AND ORS	ASHISH YADAV
1149	FAO	766/2006	NATIONAL INS. CO. LTD. V/S ANU GUPTA & ORS.	RAVI CHANDER GUPTA
1150	FAO	767/2006	NATIONAL INS. CO. LTD. V/S SANTOSH KUMARI & ORS.	RAVI CHANDER GUPTA
1151	FAO	1368/2009	SUKHWINDER SINGH V/S UNION OF INDIA AND ORS.	POONAM TARA
1152	FAO	1938/2010	SANDEEP V/S RAJ KUMAR AND ORS.	ASHWANI BHARDWAJ
1153	FAO	605/2001	URMLA KAUR V/S PIARA SINGH	PRITAM SAINI
1154	FAO	932/1993	STATE OF HARYANA V/S JAGBIR SINGH	AG HARYANA
1155	FAO	5497/2002	MOHINDER KAUR V/S STATE OF HARYANA	SAMEER RATHAUR
1156	FAO	40/2003	PREM CHAND V/S DEENU	VIKAS KUMAR
1157	FAO	2239/1995	RAJIV KUMAR VS. JAGDISH BIMAL & ORS.	ARUN NEHRA
1158	FAO	1743/1996	VED KAUR & ORS V/S RAMPHAL & ORS	RAJINDER CHAHAR
1159	FAO	6119/2010	HARBHAJAN KAUR & ORS V/S RAMI & ORS	MRS. MANJULI JOSHI
1160	FAO	3666/2010	SMT. SUDARSHNA KUMARI VS. SMT. BALWANT KAUR ETC	RAJEEV DEV SHARMA
1161	FAO	3667/2010	BHARATI ETC. V/S BALWANT KAUR ETC.	RAJEEV DEV SHARMA
1162	FAO	3665/2010	VEENA ETC. V/S BALWANT KAUR ETC.	RAJEEV DEV SHARMA
1163	FAO	1657/2002	JAGAN NATH VS HARCHET SINGH	ASHOK JINDAL
1164	FAO	1663/2002	JAGAN NATH AND ANR V/S HARCHET SINGH AND ANR	ASHOK JINDAL

1165	FAO	3739/2007	SUNITA DEVI & OTHERS VS KARAM SINGH AND OTHERS	SANJAY JAIN
1166	FAO	3329/2007	SMT CHANCHAL RANI VS SURENDER SINGH AND OTHERS	ARUN SINGAL
1167	FAO	3331/2007	VIDYA DEVI VS SURINDER SINGH & OTHERS	AMARDEEP SHARMA
1168	FAO	3333/2007	DELEL SINGH VS SURINDER SINGH & OTHERS	AMARDEEP SHARMA
1169	FAO	3332/2007	SUNIL KUMAR VS SURINDER SINGH & OTHERS	AMARDEEP SHARMA
1170	FAO	3519/2007	SURINDER SINGH VS SEWA SINGH AND OTHERS	R.S. MAMLI
1171	FAO	2746/2007	KARAMVEER @ KALA VS RAJINDER SINGH & ORS	GAURAV CHOPRA
1172	FAO	3518/2007	SATNAM SINGH VS SEWA SINGH AND OTHERS	R.S. MAMLI
1173	FAO	2733/2007	TARLOCHAN SINGH VS DHARAM SINGH AND OTHERS	PARVEEN CHAUHAN
1174	FAO	3483/2007	ANGURI DEVI AND OTHERS VS RAM KISHAN & OTHERS	RAKESH NEHRA
1175	FAO	2744/2007	BALBIR KAUR AND ANOTHER VS GURMEET SINGH AND ANOTHER	DEEPAK SHARMA
1176	FAO	2731/2007	SHIV KAUR & OTHERS VS DHARAM SINGH AND OTHERS	PARVEEN CHAUHAN
1177	FAO	3948/2007	SMT PUSHPA RANI VS SURESH KUMAR AND OTHERS	KARAN BHARDWAJ
1178	FAO	2650/2007	UIIC VS NARENDER AND OTHERS	SUMAN JAIN
1179	FAO	2607/2007	PARVINDER SINGH VS RAGHBIR SINGH	ASHOK SINGLA
1180	FAO	3759/2007	ANITA SHARMA AND OTHERS VS BHUPINDER SINGH AND OTHERS	VIKAS KUMAR GUPTA
1181	FAO	3747/2007	SMT GEETA & OTHERS VS BALWAN SINGH AND OTHERS	HARKESH MANUJA
1182	FAO	3781/2007	KRISHAN LAL ARORA VS BARKHA RAM AND ANOTHER	BRIJENDER KAUSHIK
1183	FAO	3782/2007	SMT SUDESH ARORA VS BARKHA RAM AND ANOTHER	BRIJENDER KAUSHIK
1184	FAO	3750/2007	ABHIJIT KAUR AND OTHERS VS RANJIT SINGH AND OTHERS	SANJAY JAIN
1185	FAO	3755/2007	SUSHILA DEVI AND OTHERS VS RAJWANT SINGH AND OTHERS	AJIT SIHAG
1186	FAO	2428/2007	OIC LTD VS SMT KULWANT KAUR AND OTHERS	VEENA ASHWANI TALWAR

1187	FAO	2703/2007	OIC LTD VS TEJA SINGH & ORS	BHUPINDER SINGH THIND
1188	FAO	2387/2007	BALKAR SINGH VS MUKAND SINGH	SURINDER MOHAN SHARMA
1189	FAO	2580/2007	GURBACHAN SINGH VS SURJIT SINGH AND OTHERS	ASHIT MALIK
1190	FAO	2382/2007	NACHHATTAR KAUR VS ONKAR SINGH AND OTHERS	VIJAY LATH
1191	FAO	2427/2007	OIC LTD VS SMT NIRMLA DEVI AND OTHERS	VEENA ASHWANI TALWAR
1192	FAO	2566/2007	THE OIC LTD VS SUMITRA AND OTHERS	D.P. GUPTA
1193	FAO	1581/2007	GURDEV RAM V/S TARLOCHAN SINGH AND ORS.	VIPIN MAHAJAN
1194	FAO	1480/2007	NARESH KUMAR VS RATTAN SINGH & ANOTHER	JITENDER SINGH DHULL
1195	FAO	2563/2007	MOHAN LAL GUPTA AND ANOTHER VS RIYASAT ALI AND ORS	DEEPAK SHARMA
1196	FAO	2487/2007	SMT DEVI BAI VS HARI OM	N.D. ACHINT
1197	FAO	1484/2007	MUNDHAL KHURD FRIENDS COOPERATIVE SOCIETY LTD VS SUNIL KUMAR AND OTHERS	DEEPAK SURI
1198	FAO	1491/2007	SMT ROSHNI & ORS VS PARAMJIT SINGH @ PAMMA & ORS `	PARAMJIT SINGH JAMMU
1199	FAO	1671/2007	GARIB SINGH VS KANWALJIT SINGH AND ANOTHER	AMARDEEP SINGH GILL
1200	FAO	2025/2007	ROSHNI ETC RAKESH KUMAR ETC	JARNAIL SINGH SANETA
1201	FAO	2798/2007	DR. RAJESH BATISH VS AARTI	S.S. KHOKHAR
1202	FAO	1630/2007	TEK CHAND VS BHAGAT SINGH AND OTHERS	SHIV KUMAR
1203	FAO	2010/2007	KANHAIYA LAL AND OTHERS VS RAMESH KUMAR AND OTHERS	RAJESH ARORA
1204	FAO	1533/2007	VIJAYATA VS KAPTAN AND OTHERS	SHARMILA SHARMA
1205	FAO	2795/2007	DR. RAJESH BATISH VS GULSHAN LAL AND OTHERS	S.S. KHOKHAR
1206	FAO	4109/2007	KITAB KAUR VS RAMOTAR AND OTHERS	ANIL GHANGHAS
1207	FAO	3239/2007	SURINDER PAL VS CHAIN SINGH AND ORS	SUVEER SHEOKAND
1208	FAO	3172/2007	SWARAN KAUR VS SWARAN SINGH AND OTHERS	SURJIT SINGH SWAICH
1209	FAO	3141/2007	NEHA VS NARESH KUMAR AND OTHERS	RAMENDER CHAUHAN

1210	FAO	1493/2007	SMT RAJ RANI & ORS VS RAM KASAR & ORS	GAURAV CHOPRA
1211	FAO	2388/2007	KULDEEP KAUR VS MUKAND SINGH AND OTHERS	SURINDER MOHAN SHARMA
1212	FAO	1267/2010	RGIC vs. Prem Kumar	Sh. Vikas Bishnoi,
1213	FAO	523/2007	Raghubir Singh vs. Parvinder Singh	Sh. G.S. Sandhu
1214	FAO	2913/2006	Satya Devi Vs. Subhash Singh	Sh. Paul S. Saini
1215	CR	2861/2006	Tarsem Lal Vs. Labh Singh”	Sh. Tarun Veer Vashisht
1216	SAO	20/2007	Jarnail Singh Vs. P.S.E.B	Sh. G. S. Bajwa,
1217	FAO	767/2006	NIC VS SANTOSH KUMARI	RAVI CHANDER GUPTA
1218	FAO	766/2005	NIC VS ANU GUPTA	RAVI CHANDER GUPTA
1219	FAO	2365/2006	NIC VS MUNISH KUMAR VS ORS.	V.RAMSWAROOP
1220	FAO	4744/2007	BANSI YADAV AND ORS. - LOKAPPA KANASOGI AND ORS. - SANDEEP SHARMA, SNDEEP JASUJA,B.S.TAUNQUE	SANDEEP SHARMA
1221	FAO	2943/2007	NEELAM V/S BHAWANI	ASHWANI BHARDWAJ
1222	FAO	1089/2008	SUDESH V/S DES RAJ	ADITYA SANGHI
1223	FAO	2667/01	LAJPAT VS. TULSI RAM	ASHWANI BHARDWAJ
1224	FAO	5555/09	ARUNA VS. HARLABH SINGH	ASHWANI BHARDWAJ
1225	FAO	3883/09	KARAMJIT SINGH VS. KAMAL KANT	DEEPAK SURI
1226	SAO	5/2009	OM PARKASH VS. UDEY SINGH	HARSH KINRA